

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 22.05.2024									
S L . N o .	C.A.No	Date of Applica tion	Case No.	Name of the Applica nt	C.C Type	Judge / Court Name	C.C Applied For	Deali ng Secti on	Sea t
1	48591/ 2024	22.05.20 24	CRLA- 283/20 12	ASHUTOS H MOHANTY	C.O.		Order Dtd. 2024-05- 21	CRIMI NAL APPEA L	(Se at No- 4)
2	48592/ 2024	22.05.20 24	BLAPL- 3529/2 023	M R BARIK	C.O.	COURT NO. 5	Order Dtd. 2023-09- 22	BAIL- 2	(Se at No- 10)
3	48593/ 2024	22.05.20 24	CRLA- 465/20 14	S.S. PATRNAI K	C.O.	COURT NO. 9	Order Dtd. 2024-05- 21	CRIMI NAL APPEA L	(Se at No- 1)
4	48594/ 2024	22.05.20 24	BLAPL- 8086/2 023	J R NAYAK	C.O.	COURT NO. 9	Order Dtd. 2024-05- 20	BAIL- 1	(Se at No- 1)
5	48595/ 2024	22.05.20 24	BLAPL- 1008/2 023	DILLIP SAMAL	C.O.	COURT NO. 9	Order Dtd. 2024-05- 20	BAIL- 2	(Se at No- 7)
6	48596/ 2024	22.05.20 24	BLAPL- 2280/2 023	SRINIBA S PARIJA	C.O.	COURT NO. 9	Order Dtd. 2024-05- 20	BAIL- 1	(Se at No- 1)
7	48597/ 2024	22.05.20 24	BLAPL- 12986/ 2023	GANESH SAHOO	C.O.	COURT NO. 9	Order Dtd. 2024-05- 21	BAIL- 1	(Se at No- 5)
8	48598/ 2024	22.05.20 24	JCRLA- 93/201 7	CHITTAR ANJAN SAHOO	C.O.	COURT NO. 22	Order Dtd. 2024-05- 21	CRIMI NAL APPEA L	(Se at No- 5)
9	48600/ 2024	22.05.20 24	BLAPL- 7576/2 023	D K MALLICK	C.O.	COURT NO. 22	Order Dtd. 2024-05- 21	BAIL- 2	(Se at No- 9)
10	48601/ 2024	22.05.20 24	BLAPL- 4754/2	R B MISHRA	C.O.	COURT NO.	Order Dtd. 2024-05- 20	BAIL- 2	(Se at

			023			22			No-10)
11	48602/2024	22.05.2024	CRLA-949/2023	P K BARIK	C.O.	COURT NO. 7	Order Dtd. 2024-07-29	CRIMINAL APPEAL	(Seat No-9)
12	48603/2024	22.05.2024	CRLA-998/2023	ASHOK JENA	C.O.	COURT NO. 7	Order Dtd. 2024-05-20	CRIMINAL APPEAL	(Seat No-9)
13	48604/2024	22.05.2024	CRLA-1094/2023	GOPAL PRASAD JENA	C.O.	COURT NO. 7	Order Dtd. 2024-07-29	CRIMINAL APPEAL	(Seat No-9)
14	48606/2024	22.05.2024	CRLA-1151/2023	A DAS	C.O.	COURT NO. 7	Order Dtd. 2024-07-29	CRIMINAL APPEAL	(Seat No-9)
15	48607/2024	22.05.2024	WP (C) - 13030/2024	K. DAS	C.O.	COURT NO. 7	Order Dtd. 2024-05-20	WRIT BRANCH-8	(Seat No-43)
16	48608/2024	22.05.2024	WP (C) - 12777/2024	K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-4	(Seat No-38)
17	48610/2024	22.05.2024	BLAPL-8611/2023	D SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-20	BAIL-2	(Seat No-9)
18	48612/2024	22.05.2024	BLAPL-5032/2024	S CHOUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-20		(Seat No-9)
19	48614/2024	22.05.2024	BLAPL-4840/2024	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-20		(Seat No-9)
20	48615/2024	22.05.2024	CRLA-988/2023	S.K. JENA	C.O.	COURT NO. 23	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-9)
21	48616/2024	22.05.2024	BLAPL-4939/2024	G SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-05-20		(Seat No-9)
22	48617/2024	22.05.2024	CRLA-605/2019	R R DAS	C.O.	COURT NO. 23	Order Dtd. 2024-05-20	CRIMINAL APPEAL	(Seat No-6)
23	48618/	22.05.20	BLAPL-	RR	C.O.	COURT	Order Dtd. 2024-05-		(Se

	2024	24	4867/2024	NAYAK		NO. 23	20		at No-6)
24	48619/2024	22.05.2024	CRLA-979/2019	P.K. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Se at No-6)
25	48621/2024	22.05.2024	BLAPL-4320/2024	RC MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-20	BAIL-2	(Se at No-9)
26	48622/2024	22.05.2024	CRLA-305/2022	DILLIP SAMAL	C.O.	COURT NO. 5	Order Dtd. 2024-05-20	CRIMINAL APPEAL	(Se at No-7)
27	48623/2024	22.05.2024	BLAPL-7439/2023	S.CHOUDHURY	C.O.	COURT NO. 5	Order Dtd. 2024-05-20	BAIL-1	(Se at No-4)
28	48624/2024	22.05.2024	ABLAPL-4465/2024	J. KHAN	C.O.	COURT NO. 5	Order Dtd. 2024-05-20		(Se at No-4)
29	48625/2024	22.05.2024	CRLA-508/2022	H K PARIDA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Se at No-7)
30	48626/2024	22.05.2024	CRLA-504/2024	SANTOSH KUMAR ROUT	C.O.	COURT NO. 7	Order Dtd. 2024-08-12	CRIMINAL APPEAL	(Se at No-10)
31	48629/2024	22.05.2024	CRLA-486/2024	T R DAS	C.O.	COURT NO. 7	Order Dtd. 2024-09-23	CRIMINAL APPEAL	(Se at No-10)
32	48630/2024	22.05.2024	CRLA-469/2024	A MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-10-21	CRIMINAL APPEAL	(Se at No-10)
33	48631/2024	22.05.2024	CRLA-178/2022	G.R. DAS	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Se at No-7)
34	48632/2024	22.05.2024	ABLAPL-4080/2024	SARAT DASH	C.O.	COURT NO. 17	Order Dtd. 2024-06-28	BAIL-1	(Se at No-2)
35	48633/2024	22.05.2024	CRLA-1039/2023	R K BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-08-05	CRIMINAL APPEAL	(Se at No-9)

36	48634/2024	22.05.2024	BLAPL-3487/2024	BINDU SAGAR SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-05-20	BAIL-2	(Se at No-11)
37	48635/2024	22.05.2024	BLAPL-2951/2024	MANOJ KUMAR PANI	C.O.	COURT NO. 23	Order Dtd. 2024-05-20	BAIL-2	(Se at No-10)
38	48637/2024	22.05.2024	CRA-144/2001	M K PANDA	C.O.	COURT NO. 23	Order Dtd. 2024-05-20	CRIMINAL APPEAL	(Se at No-11)
39	48638/2024	22.05.2024	WP (C) - 10356/2024	J K MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024-07-23	WRIT BRANCH-8	(Se at No-39)
40	48639/2024	22.05.2024	WP (C) - 12764/2024	K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-4	(Se at No-38)
41	48641/2024	22.05.2024	BLAPL-4951/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-20	BAIL-2	(Se at No-7)
42	48642/2024	22.05.2024	CRLA-456/2024	HARIHAR SUNDARA	C.O.	COURT NO. 7	Order Dtd. 2024-08-08	CRIMINAL APPEAL	(Se at No-10)
43	48643/2024	22.05.2024	BLAPL-4895/2024	MANOJ KUMAR PANI	C.O.	COURT NO. 7	Order Dtd. 2024-05-20		(Se at No-10)
44	48645/2024	22.05.2024	WP (C) - 13020/2024	K DAS	C.O.	COURT NO. 7	Order Dtd. 2024-05-20	WRIT BRANCH-8	(Se at No-43)
45	48646/2024	22.05.2024	BLAPL-5029/2024	JADUNATH PRADHAN	C.O.	COURT NO. 7	Order Dtd. 2024-05-20		(Se at No-43)
46	48647/2024	22.05.2024	CRLA-278/2017	A K MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2024-08-14	CRIMINAL APPEAL	(Se at No-8)
47	48648/2024	22.05.2024	WP (C) - 13025/2024	K DAS	C.O.	COURT NO. 22	Order Dtd. 2024-05-20	WRIT BRANCH-8	(Se at No-43)
48	48649/2024	22.05.2024	BLAPL-5011/2024	JYOTISH RANJAN DAS	C.O.	COURT NO. 22	Order Dtd. 2024-05-20	BAIL-2	(Se at No-

									9)
49	48651/2024	22.05.2024	WP (C) - 21600/2023	G SUNDARA	C.O.	COURT NO. 22	Order Dtd. 2024-05-21	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-104)
50	48652/2024	22.05.2024	WP (C) - 13026/2024	K DAS	C.O.	COURT NO. 22	Order Dtd. 2024-05-20	WRIT BRANCH-8	(Seat No-43)
51	48653/2024	22.05.2024	ABLAPL - 14621/2023	M R BARIK	C.O.	COURT NO. 22	Order Dtd. 2024-04-16	BAIL-1	(Seat No-5)
52	48655/2024	22.05.2024	WP (C) - 12766/2024	K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-4	(Seat No-38)
53	48656/2024	22.05.2024	ABLAPL - 670/2024	MM NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-20		(Seat No-38)
54	48657/2024	22.05.2024	WP (C) - 13098/2024	L D SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-21	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-119)
55	48659/2024	22.05.2024	WP (C) - 13098/2024	K MANDAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-21	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-119)
56	48660/2024	22.05.2024	ABLAPL - 3932/2024	PK BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-20		(Seat No-119)
57	48661/2024	22.05.2024	WP (C) - 11102/2024	P.K. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-20	WRIT BRANCH-2	(Seat No-7)
58	48663/2024	22.05.2024	WP (C) - 9029/2024	T BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-21	WRIT BRANCH (DIVISION)	(Seat No-123)

								BENCH -3)	
59	48664/ 2024	22.05.20 24	BLAPL- 5026/2 024	SANJIB KUMAR BHANJAD EO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05- 20	BAIL- 2	(Se at No- 8)
60	48665/ 2024	22.05.20 24	WP (C) - 11606/ 2024	S.K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05- 20	WRIT BRANC H-7	(Se at No- 15)
61	48667/ 2024	22.05.20 24	WP (C) - 9029/2 024	GIRISH KU. SUNDARA Y	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05- 21	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 123)
62	48668/ 2024	22.05.20 24	BLAPL- 4877/2 024	JYOTISH RANJAN DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05- 20		(Se at No- 123)
63	48670/ 2024	22.05.20 24	WP (C) - 11632/ 2024	A PATNAI K	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05- 20	WRIT BRANC H-7	(Se at No- 15)
64	48671/ 2024	22.05.20 24	WP (C) - 13254/ 2024	SURENDR A DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05- 21	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 121)
65	48672/ 2024	22.05.20 24	WP (C) - 13254/ 2024	M K PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05- 21	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 121)
66	48673/ 2024	22.05.20 24	WP (C) - 11635/ 2024	S.K. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05- 20	WRIT BRANC H-7	(Se at No- 15)
67	48674/ 2024	22.05.20 24	RVWPET - 295/20 23	ABINASH SUNDARA Y	C.O.	COURT NO. 7	Order Dtd. 2024-05- 20	CIVIL REVIS ION	(Se at No- 1)
68	48676/ 2024	22.05.20 24	WP (C) - 10936/ 2024	P.K. MISHRA	C.O.	COURT NO. 7	Order Dtd. 2024-05- 20	WRIT BRANC H-8	(Se at No- 40)

69	48677/ 2024	22.05.20 24	WP (C) - 11617/ 2024	P.K. SWAIN	C.O.	COURT NO. 7	Order Dtd. 2024-05- 20	WRIT BRANC H-7	(Se at No- 15)
70	48678/ 2024	22.05.20 24	BLAPL- 4880/2 024	JYOTISH RANJAN DAS	C.O.	COURT NO. 7	Order Dtd. 2024-05- 20	BAIL- 2	(Se at No- 10)
71	48679/ 2024	22.05.20 24	BLAPL- 6960/2 021	ANIL SAHOO	C.O.	COURT NO. 7	Order Dtd. 2024-05- 21	CRIMI NAL MISC	(Se at No- 14)
72	48681/ 2024	22.05.20 24	BLAPL- 4898/2 024	SIBA PRASAD SAHOO	C.O.	COURT NO. 7	Order Dtd. 2024-05- 20		(Se at No- 14)
73	48683/ 2024	22.05.20 24	WP (C) - 11726/ 2024	N.K. ROUT	C.O.	COURT NO. 7	Order Dtd. 2024-05- 20	WRIT BRANC H-1	(Se at No- 4)
74	48684/ 2024	22.05.20 24	BLAPL- 4901/2 024	SIBA PRASAD SAHOO	C.O.	COURT NO. 7	Order Dtd. 2024-05- 20	BAIL- 1	(Se at No- 6)
75	48685/ 2024	22.05.20 24	ABLAPL - 3574/2 022	ABHIMAN YU PARIDA	C.O.	COURT NO. 7	Order Dtd. 2024-05- 20	BAIL- 2	(Se at No- 7)
76	48686/ 2024	22.05.20 24	WP (C) - 11729/ 2024	N.K. ROUT	C.O.	COURT NO. 7	Order Dtd. 2024-05- 20	WRIT BRANC H-1	(Se at No- 4)
77	48687/ 2024	22.05.20 24	ABLAPL - 4976/2 024	S. CHOUDHU RY	C.O.	COURT NO. 7	Order Dtd. 2024-05- 20		(Se at No- 4)
78	48688/ 2024	22.05.20 24	ABLAPL - 16485/ 2020	DILLIP SAMAL	C.O.	COURT NO. 7	Order Dtd. 2022-04- 25	BAIL- 2	(Se at No- 16)
79	48689/ 2024	22.05.20 24	WP (C) - 11732/ 2024	N.K. ROUT	C.O.	COURT NO. 7	Order Dtd. 2024-05- 20	WRIT BRANC H-1	(Se at No- 4)
80	48690/ 2024	22.05.20 24	ABLAPL - 15709/ 2022	ABHIMAN YU PARIDA	C.O.	COURT NO. 7	Order Dtd. 2024-05- 20	BAIL- 1	(Se at No- 5)
81	48691/ 2024	22.05.20 24	ABLAPL - 2531/2	NIRANJA N ROUT	C.O.	COURT NO. 2	Order Dtd. 2024-03- 22	BAIL- 1	(Se at No-

			024						6)
82	48692/2024	22.05.2024	WP (C) - 11733/2024	N.K. ROU	C.O.	COURT NO. 2	Order Dtd. 2024-05-20	WRIT BRANCH-1	(Seat No-4)
83	48693/2024	22.05.2024	ABLAPL - 5620/2019	S CHOUDHURY	C.O.	COURT NO. 7	Order Dtd. 2024-05-20	BAIL-2	(Seat No-16)
84	48695/2024	22.05.2024	BLAPL-5028/2024	J KAMILA	C.O.	COURT NO. 7	Order Dtd. 2024-05-20		(Seat No-16)
85	48697/2024	22.05.2024	ABLAPL - 4947/2024	BINDU SAGAR SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024-05-20		(Seat No-16)
86	48698/2024	22.05.2024	WP (C) - 11890/2024	D. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-05-20	WRIT BRANCH-2	(Seat No-8)
87	48699/2024	22.05.2024	BLAPL-4957/2024	S. R. PATNAIK	C.O.	COURT NO. 2	Order Dtd. 2024-05-20		(Seat No-8)
88	48700/2024	22.05.2024	BLAPL-4887/2024	P K JENA	C.O.	COURT NO. 2	Order Dtd. 2024-05-20		(Seat No-8)
89	48703/2024	22.05.2024	WP (C) - 12502/2024	P.K. SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024-05-20	WRIT BRANCH-2	(Seat No-9)
90	48704/2024	22.05.2024	BLAPL-4963/2024	BINDU SAGAR SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024-05-20		(Seat No-9)
91	48705/2024	22.05.2024	BLAPL-4964/2024	BINDU SAGAR SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024-05-20		(Seat No-9)
92	48706/2024	22.05.2024	WP (C) - 12505/2024	M. DAS	C.O.	COURT NO. 23	Order Dtd. 2024-07-15	WRIT BRANCH-2	(Seat No-9)
93	48707/2024	22.05.2024	BLAPL-4876/2024	R K MALLICK	C.O.	COURT NO. 23	Order Dtd. 2024-05-20		(Seat No-9)
94	48709/2024	22.05.2024	WP (C) - 12571/	P.K. SWAIN	C.O.	COURT NO.	Order Dtd. 2024-05-20	WRIT BRANCH	(Seat

			2024			23		H-2	No-9)
95	48710/2024	22.05.2024	WP (C) - 12674/2024	D. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-09-10	WRIT BRANCH-3	(Seat No-13)
96	48711/2024	22.05.2024	BLAPL-4873/2024	NIHAR RANJAN SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-05-20		(Seat No-13)
97	48713/2024	22.05.2024	WP (C) - 12798/2024	KSHIEITH	C.O.	COURT NO. 23	Order Dtd. 2024-05-20	WRIT BRANCH-4	(Seat No-38)
98	48715/2024	22.05.2024	BLAPL-4848/2024	G C JENA	C.O.	COURT NO. 23	Order Dtd. 2024-05-20	BAIL-2	(Seat No-8)
99	48716/2024	22.05.2024	ABLAPL - 12172/2019	M M NAYAK	C.O.	COURT NO. 7	Order Dtd. 2024-05-21	BAIL-2	(Seat No-16)
100	48717/2024	22.05.2024	WP (C) - 12800/2024	KSHIEITH	C.O.	COURT NO. 7	Order Dtd. 2024-05-20	WRIT BRANCH-4	(Seat No-38)
101	48718/2024	22.05.2024	ABLAPL - 15328/2019	M R SAHOO	C.O.	COURT NO. 7	Order Dtd. 2021-09-23	CRIMINAL MISC	(Seat No-14)
102	48720/2024	22.05.2024	WP (C) - 12803/2024	KSHIEITH	C.O.	COURT NO. 7	Order Dtd. 2024-05-20	WRIT BRANCH-5	(Seat No-20)
103	48721/2024	22.05.2024	ABLAPL - 5465/2019	B DAS	C.O.	COURT NO. 7	Order Dtd. 2021-07-13	BAIL-1	(Seat No-3)
104	48722/2024	22.05.2024	WP (C) - 12819/2024	B.K. MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024-07-31	WRIT BRANCH-5	(Seat No-20)
105	48724/2024	22.05.2024	BLAPL-4837/2024	R K BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-05-20		(Seat No-20)
106	48725/2024	22.05.2024	WP (C) - 12620/2024	M R ROUSTRAY	C.O.	COURT NO. 23	Order Dtd. 2024-05-20	WRIT BRANCH-3	(Seat No-13)
107	48726/2024	22.05.2024	WP (C) -	M. DAS	C.O.	COURT	Order Dtd. 2024-07-	WRIT	(Seat No-13)

7	2024	24	12862/ 2024			NO. 23	15	BRANC H-5	at No- 20)
10 8	48727/ 2024	22.05.20 24	WP (C) - 12630/ 2024	M R ROUTRAY	C.O.	COURT NO. 23	Order Dtd. 2024-05- 20	WRIT BRANC H-3	(Se at No- 13)
10 9	48728/ 2024	22.05.20 24	WP (C) - 12532/ 2024	SOMNATH BARDHAN	C.O.	COURT NO. 23	Order Dtd. 2024-05- 20	WRIT BRANC H-2	(Se at No- 9)
11 0	48729/ 2024	22.05.20 24	WP (C) - 12779/ 2024	B P TANGA	C.O.	COURT NO. 23	Order Dtd. 2024-05- 20	WRIT BRANC H-4	(Se at No- 38)
11 1	48730/ 2024	22.05.20 24	WP (C) - 12972/ 2024	S.K. PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2024-05- 20	WRIT BRANC H-7	(Se at No- 10)
11 2	48731/ 2024	22.05.20 24	BLAPL- 4965/2 024	BINDU SAGAR SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-05- 20		(Se at No- 10)
11 3	48732/ 2024	22.05.20 24	BLAPL- 5025/2 024	NIRANJA N SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-05- 20	BAIL- 1	(Se at No- 6)
11 4	48733/ 2024	22.05.20 24	WP (C) - 12779/ 2024	M R SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-05- 20	WRIT BRANC H-4	(Se at No- 38)
11 5	48734/ 2024	22.05.20 24	WP (C) - 12940/ 2024	S.K. PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2024-05- 20	WRIT BRANC H-7	(Se at No- 10)
11 6	48735/ 2024	22.05.20 24	WP (C) - 12555/ 2024	M R SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-05- 20	WRIT BRANC H-2	(Se at No- 9)
11 7	48736/ 2024	22.05.20 24	BLAPL- 4967/2 024	BINDU SAGAR SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-05- 20	BAIL- 2	(Se at No- 11)
11 8	48737/ 2024	22.05.20 24	WP (C) - 13002/ 2024	S.K. PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2024-05- 20	WRIT BRANC H-8	(Se at No- 43)
11 9	48738/ 2024	22.05.20 24	BLAPL- 4968/2 024	BINDU SAGAR SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-05- 20		(Se at No- 43)

120	48739/2024	22.05.2024	BLAPL-3869/2024	G C JENA	C.O.	COURT NO. 23	Order Dtd. 2024-05-20		(Se at No-43)
121	48740/2024	22.05.2024	WP (C) - 13006/2024	S.K. PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2024-05-20	WRIT BRANCH-8	(Se at No-43)
122	48741/2024	22.05.2024	WP (C) - 12855/2024	GYANENDRA CHANDRA SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-20	WRIT BRANCH-5	(Se at No-20)
123	48742/2024	22.05.2024	BLAPL-3871/2024	G C JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-20	BAIL-1	(Se at No-2)
124	48743/2024	22.05.2024	BLAPL-11542/2023	A.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-21	BAIL-2	(Se at No-10)
125	48744/2024	22.05.2024	WP (C) - 12448/2024	A K PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-20	WRIT BRANCH-1	(Se at No-30)
126	48745/2024	22.05.2024	BLAPL-9459/2023	G. SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-21	BAIL-1	(Se at No-5)
127	48746/2024	22.05.2024	WP (C) - 12865/2024	B P TANGA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-20	WRIT BRANCH-5	(Se at No-20)
128	48747/2024	22.05.2024	ABLAPL - 2745/2024	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-20	BAIL-2	(Se at No-10)
129	48748/2024	22.05.2024	BLAPL-3832/2024	G C JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-20		(Se at No-10)
130	48749/2024	22.05.2024	BLAPL-12073/2023	S. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-21	BAIL-2	(Se at No-9)
131	48750/2024	22.05.2024	BLAPL-5021/2024	S. C. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-20	BAIL-2	(Se at No-9)
132	48751/2024	22.05.2024	BLAPL-4848/2024	G C JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-20	BAIL-2	(Se at No-20)

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133	48752/2024	22.05.2024	WP (C) - 12914/2024	L D SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-20	WRIT BRANCH-7	(Seat No-10)
134	48753/2024	22.05.2024	ABLAPL - 17784/2019	A PATTNAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-20	BAIL-1	(Seat No-5)
135	48754/2024	22.05.2024	WP (C) - 12915/2024	BIKRAM SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-20	WRIT BRANCH-7	(Seat No-10)
136	48755/2024	22.05.2024	BLAPL-344/2023	S P SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-20	BAIL-1	(Seat No-5)
137	48756/2024	22.05.2024	WP (C) - 12946/2024	NIRANJAN ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-20	WRIT BRANCH-7	(Seat No-10)
138	48757/2024	22.05.2024	WP (C) - 12990/2024	B K SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-20	WRIT BRANCH-7	(Seat No-10)
139	48758/2024	22.05.2024	BLAPL-5689/2023	G KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-20	BAIL-2	(Seat No-7)
140	48759/2024	22.05.2024	WP (C) - 12830/2024	B.K.PAN DA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-20	WRIT BRANCH-5	(Seat No-20)
141	48760/2024	22.05.2024	BLAPL-5068/2023	B. SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-20	BAIL-2	(Seat No-12)
142	48761/2024	22.05.2024	WP (C) - 12780/2024	G SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-20	WRIT BRANCH-4	(Seat No-38)
143	48762/2024	22.05.2024	WP (C) - 12775/2024	G SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-20	WRIT BRANCH-4	(Seat No-38)
144	48764/2024	22.05.2024	BLAPL-12607/2023	D P MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-21	BAIL-1	(Seat No-6)
145	48765/2024	22.05.2024	BLAPL-12248/	B. DAS	C.O.	COURT NO. 2	Order Dtd. 2024-05-21	BAIL-2	(Seat

			2023			OLD			No-8)
14	48766/2024	22.05.2024	BLAPL-10819/2023	P S DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-21	BAIL-2	(Se at No-10)
14	48768/2024	22.05.2024	WP (C) - 12768/2024	G SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-20	WRIT BRANCH-4	(Se at No-38)
14	48769/2024	22.05.2024	JCRLA-53/2014	R DAS	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Se at No-4)
14	48770/2024	22.05.2024	WP (C) - 13241/2024	M R SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-05-21	WRIT BRANCH-2	(Se at No-45)
15	48771/2024	22.05.2024	ABLAPL - 4951/2024	GYANA RANJAN PATRA	C.O.	COURT NO. 5	Order Dtd. 2024-05-20		(Se at No-45)
15	48772/2024	22.05.2024	BLAPL-11584/2023	G KAR	C.O.	COURT NO. 5	Order Dtd. 2024-05-21	BAIL-2	(Se at No-10)
15	48773/2024	22.05.2024	WP (C) - 13243/2024	M R SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-05-21	WRIT BRANCH-2	(Se at No-45)
15	48774/2024	22.05.2024	ABLAPL - 713/2024	GANESH SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-03-04		(Se at No-45)
15	48775/2024	22.05.2024	WP (C) - 13308/2024	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Se at No-45)
15	48777/2024	22.05.2024	WP (C) - 11472/2024	BIJAY KUMAR BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-13	WRIT BRANCH-5	(Se at No-23)
15	48778/2024	22.05.2024	CRLA-231/2022	H K PATRA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Se at No-7)
15	48779/2024	22.05.2024	ABLAPL - 2167/2024	B. B. MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-05-20		(Se at No-7)
15	48780/	22.05.2024	WP (C) -	BIJAY	C.O.	COURT	Order Dtd. 2024-05-	WRIT	(Se

8	2024	24	11467/ 2024	KUMAR BEHERA		NO. 2 OLD	13	BRANC H-5	at No- 23)
15 9	48781/ 2024	22.05.20 24	ABLAPL - 2271/2 024	B. B. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05- 20	BAIL- 2	(Se at No- 11)
16 0	48782/ 2024	22.05.20 24	ABLAPL - 2553/2 024	GANESH SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05- 20	BAIL- 1	(Se at No- 2)
16 1	48783/ 2024	22.05.20 24	WP (C) - 11463/ 2024	BIJAY KUMAR BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05- 13	WRIT BRANC H-5	(Se at No- 23)
16 2	48784/ 2024	22.05.20 24	ABLAPL - 2796/2 024	L. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05- 20	BAIL- 1	(Se at No- 1)
16 3	48785/ 2024	22.05.20 24	WP (C) - 12489/ 2024	S P SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05- 21	WRIT BRANC H-1	(Se at No- 30)
16 4	48786/ 2024	22.05.20 24	WP (C) - 12997/ 2024	R.K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05- 21	WRIT BRANC H-7	(Se at No- 10)
16 5	48788/ 2024	22.05.20 24	ABLAPL - 3120/2 024	R. K. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05- 20		(Se at No- 10)
16 6	48789/ 2024	22.05.20 24	WP (C) - 12495/ 2024	H K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05- 21	WRIT BRANC H-1	(Se at No- 30)
16 7	48790/ 2024	22.05.20 24	ABLAPL - 3122/2 024	R. K. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05- 20	BAIL- 2	(Se at No- 8)
16 8	48792/ 2024	22.05.20 24	WP (C) - 13087/ 2024	B K SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05- 20	WRIT BRANC H-8	(Se at No- 43)
16 9	48793/ 2024	22.05.20 24	ABLAPL - 4101/2 024	S. R. PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05- 20		(Se at No- 43)
17 0	48794/ 2024	22.05.20 24	WP (C) - 12997/ 2024	G. TRIPATH Y	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05- 21	WRIT BRANC H-7	(Se at No- 10)

17	48796/2024	22.05.2024	ABLAPL - 4167/2024	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-20		(Se at No-10)
17	48797/2024	22.05.2024	WP (C) - 12450/2024	TAPAN SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-21	WRIT BRANC H-1	(Se at No-30)
17	48798/2024	22.05.2024	WP (C) - 12456/2024	ACHYUTA NANDA PATTANAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-21	WRIT BRANC H-1	(Se at No-30)
17	48799/2024	22.05.2024	ABLAPL - 4921/2024	PRABHAT KUMAR PRAHARAJ	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-20		(Se at No-30)
17	48800/2024	22.05.2024	WP (C) - 11067/2024	M. NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-17	WRIT BRANC H-1	(Se at No-3)
17	48801/2024	22.05.2024	WP (C) - 12771/2024	KARMA DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-20	WRIT BRANC H-4	(Se at No-38)
17	48804/2024	22.05.2024	ABLAPL - 4922/2024	ARJUNA CHARANA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-20		(Se at No-38)
17	48805/2024	22.05.2024	WP (C) - 12971/2024	G SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-20	WRIT BRANC H-7	(Se at No-10)
17	48806/2024	22.05.2024	WP (C) - 3523/2024	S DAS	C.O.	COURT NO. 1	Order Dtd. 2024-04-09	WRIT BRANC H-5	(Se at No-20)
18	48807/2024	22.05.2024	ABLAPL - 4929/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-07-08		(Se at No-20)
18	48808/2024	22.05.2024	ABLAPL - 4931/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-05-20	BAIL-2	(Se at No-12)
18	48809/2024	22.05.2024	FAO-39/2024	S K RATH	C.O.	COURT NO. 1	Order Dtd. 2024-07-04	MISC. APPEAL SEC.	(Se at No-5)
18	48810/2024	22.05.2024	ABLAPL - 4932/2024	JADUNATH PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2024-05-20		(Se at No-)

			024						5)
184	48811/2024	22.05.2024	WP (C) - 13050/2024	G. TRIPATHY	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	WRIT BRANCH-8	(Seat No-43)
185	48813/2024	22.05.2024	ABLAPL - 4933/2024	B. B. ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-05-20	BAIL-1	(Seat No-2)
186	48814/2024	22.05.2024	WP (C) - 13050/2024	R.K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	WRIT BRANCH-8	(Seat No-43)
187	48817/2024	22.05.2024	WP (C) - 13054/2024	R.K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	WRIT BRANCH-8	(Seat No-43)
188	48819/2024	22.05.2024	WP (C) - 13054/2024	G. TRIPATHY	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	WRIT BRANCH-8	(Seat No-43)
189	48822/2024	22.05.2024	WP (C) - 12549/2024	R.C. MUDULI	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-2	(Seat No-9)
190	48823/2024	22.05.2024	WP (C) - 12500/2024	A. PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	WRIT BRANCH-1	(Seat No-30)
191	48825/2024	22.05.2024	WP (C) - 13259/2024	R.K. DEHURY	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	WRIT BRANCH-2	(Seat No-45)
192	48826/2024	22.05.2024	ABLAPL - 4937/2024	ANITA RANI PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-05-20		(Seat No-45)
193	48827/2024	22.05.2024	WP (C) - 11022/2024	S K RATH	C.O.	COURT NO. 1	Order Dtd. 2024-05-20	WRIT BRANCH-1	(Seat No-3)
194	48828/2024	22.05.2024	ABLAPL - 4938/2024	S. MOHARANA	C.O.	COURT NO. 1	Order Dtd. 2024-05-20		(Seat No-3)
195	48829/2024	22.05.2024	ABLAPL - 4943/2024	JADUNATH PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2024-05-20		(Seat No-3)
196	48831/2024	22.05.2024	ABLAPL -	JADUNATH	C.O.	COURT NO. 2	Order Dtd. 2024-07-05	BAIL-1	(Seat No-)

			4944/2024	PRADHAN					No-3)
197	48832/2024	22.05.2024	WP (C) - 11026/2024	S K RATH	C.O.	COURT NO. 2	Order Dtd. 2024-05-20	WRIT BRANCH-1	(Se at No-3)
198	48833/2024	22.05.2024	ABLAPL - 4446/2024	SARADA NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-05-08		(Se at No-3)
199	48834/2024	22.05.2024	WP (C) - 11245/2024	S K RATH	C.O.	COURT NO. 2	Order Dtd. 2024-05-20	WRIT BRANCH-3	(Se at No-33)
200	48835/2024	22.05.2024	ABLAPL - 4948/2024	N. K. SEN	C.O.	COURT NO. 2	Order Dtd. 2024-05-20		(Se at No-33)
201	48836/2024	22.05.2024	ABLAPL - 4949/2024	ASWINI KUMAR MISHRA 3	C.O.	COURT NO. 2	Order Dtd. 2024-06-24	BAIL-1	(Se at No-3)
202	48837/2024	22.05.2024	WP (C) - 11867/2024	J.D. MUDULI	C.O.	COURT NO. 2	Order Dtd. 2024-05-20	WRIT BRANCH-2	(Se at No-8)
203	48838/2024	22.05.2024	ABLAPL - 4979/2024	SIDHARTHA MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-05-20		(Se at No-8)
204	48839/2024	22.05.2024	ABLAPL - 4950/2024	H. K. PATRA	C.O.	COURT NO. 2	Order Dtd. 2024-05-20		(Se at No-8)
205	48841/2024	22.05.2024	WP (C) - 12874/2024	B PANDA	C.O.	COURT NO. 2	Order Dtd. 2024-05-21	WRIT BRANCH-5	(Se at No-20)
206	48842/2024	22.05.2024	ABLAPL - 4952/2024	A. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-05-20	BAIL-2	(Se at No-10)
207	48843/2024	22.05.2024	WP (C) - 12871/2024	B PANDA	C.O.	COURT NO. 2	Order Dtd. 2024-05-21	WRIT BRANCH-5	(Se at No-20)
208	48844/2024	22.05.2024	BLAPL-4899/2024	SARAT DASH	C.O.	COURT NO. 2	Order Dtd. 2024-05-20		(Se at No-20)
20	48845/	22.05.20	ABLAPL	A.	C.O.	COURT	Order Dtd. 2024-05-	BAIL-	(Se

9	2024	24	- 4955/2 024	MOHANTY		NO. 2	20	1	at No- 4)
21 0	48846/ 2024	22.05.20 24	BLAPL- 4960/2 024	BALARAM SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-05- 20		(Se at No- 4)
21 1	48847/ 2024	22.05.20 24	BLAPL- 5018/2 024	H. K. PANDA	C.O.	COURT NO. 2	Order Dtd. 2024-05- 20		(Se at No- 4)
21 2	48848/ 2024	22.05.20 24	WP (C) - 12845/ 2024	B PANDA	C.O.	COURT NO. 2	Order Dtd. 2024-05- 21	WRIT BRANC H-5	(Se at No- 20)
21 3	48849/ 2024	22.05.20 24	BLAPL- 3455/2 024	S BISWAL	C.O.	COURT NO. 2	Order Dtd. 2024-05- 21		(Se at No- 20)
21 4	48850/ 2024	22.05.20 24	BLAPL- 5017/2 024	K. K. NATH	C.O.	COURT NO. 2	Order Dtd. 2024-05- 20	BAIL- 2	(Se at No- 9)
21 5	48851/ 2024	22.05.20 24	BLAPL- 2548/2 024	S K BISWAL	C.O.	COURT NO. 2	Order Dtd. 2024-05- 21		(Se at No- 9)
21 6	48852/ 2024	22.05.20 24	WP (C) - 12841/ 2024	B PANDA	C.O.	COURT NO. 2	Order Dtd. 2024-05- 21	WRIT BRANC H-5	(Se at No- 20)
21 7	48853/ 2024	22.05.20 24	BLAPL- 5015/2 024	SATYANA RAYAN MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-05- 20		(Se at No- 20)
21 8	48854/ 2024	22.05.20 24	ABLAPL - 4974/2 024	KSHITIS H	C.O.	COURT NO. 2	Order Dtd. 2024-05- 20		(Se at No- 20)
21 9	48855/ 2024	22.05.20 24	ABLAPL - 4936/2 024	KEDAR SANKAR SAHU	C.O.	COURT NO. 11	Order Dtd. 2024-07- 08	BAIL- 1	(Se at No- 2)
22 0	48857/ 2024	22.05.20 24	ABLAPL - 4975/2 024	A. B. MALLICK	C.O.	COURT NO. 11	Order Dtd. 2024-05- 20		(Se at No- 2)
22 1	48858/ 2024	22.05.20 24	WP (C) - 12846/ 2024	P.K. PARIDA	C.O.	COURT NO. 11	Order Dtd. 2024-05- 21	WRIT BRANC H-5	(Se at No- 20)

22	48859/2024	22.05.2024	ABLAPL - 4980/2024	S. K. BISWAL	C.O.	COURT NO. 2	Order Dtd. 2024-07-03		(Se at No-20)
22	48860/2024	22.05.2024	WP (C) - 12859/2024	H.K. MOHANTA	C.O.	COURT NO. 2	Order Dtd. 2024-05-21	WRIT BRANC H-5	(Se at No-20)
22	48861/2024	22.05.2024	ABLAPL - 4983/2024	M. R. BADAJEN A	C.O.	COURT NO. 2	Order Dtd. 2024-07-02		(Se at No-20)
22	48862/2024	22.05.2024	WP (C) - 12872/2024	A. PANDA	C.O.	COURT NO. 2	Order Dtd. 2024-05-21	WRIT BRANC H-5	(Se at No-20)
22	48864/2024	22.05.2024	WP (C) - 12870/2024	H N MOHAPAT RA	C.O.	COURT NO. 2	Order Dtd. 2024-05-21	WRIT BRANC H-5	(Se at No-20)
22	48865/2024	22.05.2024	BLAPL-4905/2024	R. K. MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-05-20	BAIL-2	(Se at No-8)
22	48866/2024	22.05.2024	WP (C) - 12890/2024	K. PARIDA	C.O.	COURT NO. 2	Order Dtd. 2024-05-21	WRIT BRANC H-5	(Se at No-20)
22	48867/2024	22.05.2024	BLAPL-4894/2024	R. K. MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-05-20	BAIL-1	(Se at No-2)
23	48868/2024	22.05.2024	WP (C) - 12887/2024	K. PARIDA	C.O.	COURT NO. 2	Order Dtd. 2024-05-21	WRIT BRANC H-5	(Se at No-20)
23	48869/2024	22.05.2024	BLAPL-4893/2024	R. K. MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-05-20		(Se at No-20)
23	48871/2024	22.05.2024	WP (C) - 12912/2024	H.K. DASH	C.O.	COURT NO. 2	Order Dtd. 2024-05-21	WRIT BRANC H-7	(Se at No-10)
23	48872/2024	22.05.2024	BLAPL-4597/2024	GYANA RANJAN PATRA	C.O.	COURT NO. 2	Order Dtd. 2024-05-20		(Se at No-10)
23	48873/2024	22.05.2024	BLAPL-4892/2024	R. K. MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-05-20		(Se at No-20)

									10)
23 5	48874/ 2024	22.05.20 24	BLAPL- 4891/2 024	SURYA NARAYAN MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-05- 20		(Se at No- 10)
23 6	48876/ 2024	22.05.20 24	WP (C) - 12908/ 2024	M.K. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-05- 21	WRIT BRANC H-7	(Se at No- 10)
23 7	48877/ 2024	22.05.20 24	BLAPL- 4890/2 024	J. R. BISWAL	C.O.	COURT NO. 2	Order Dtd. 2024-05- 20		(Se at No- 10)
23 8	48878/ 2024	22.05.20 24	BLAPL- 4853/2 024	ANITA SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-05- 20	BAIL- 1	(Se at No- 2)
23 9	48879/ 2024	22.05.20 24	WP (C) - 12921/ 2024	P.K. PATRNAI K	C.O.	COURT NO. 2	Order Dtd. 2024-05- 21	WRIT BRANC H-7	(Se at No- 10)
24 0	48880/ 2024	22.05.20 24	BLAPL- 3376/2 024	PRADIPT A KUMAR MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-05- 20		(Se at No- 10)
24 1	48882/ 2024	22.05.20 24	BLAPL- 4943/2 024	R. DAS	C.O.	COURT NO. 2	Order Dtd. 2024-05- 20		(Se at No- 10)
24 2	48883/ 2024	22.05.20 24	WP (C) - 12901/ 2024	H.K. DASH	C.O.	COURT NO. 2	Order Dtd. 2024-05- 21	WRIT BRANC H-7	(Se at No- 10)
24 3	48884/ 2024	22.05.20 24	BLAPL- 3468/2 024	P. K. ROUTRAY	C.O.	COURT NO. 2	Order Dtd. 2024-05- 20	BAIL- 2	(Se at No- 11)
24 4	48885/ 2024	22.05.20 24	BLAPL- 3423/2 024	D. PARIDA	C.O.	COURT NO. 2	Order Dtd. 2024-05- 20		(Se at No- 11)
24 5	48886/ 2024	22.05.20 24	WP (C) - 12920/ 2024	S SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-05- 21	WRIT BRANC H-7	(Se at No- 10)
24 6	48888/ 2024	22.05.20 24	BLAPL- 1299/2 024	SURENDR A DAS	C.O.	COURT NO. 8	Order Dtd. 2024-04- 10		(Se at No- 10)
24 7	48889/ 2024	22.05.20 24	WP (C) - 12918/ 2024	K. PARIDA	C.O.	COURT NO. 8	Order Dtd. 2024-05- 21	WRIT BRANC	(Se at

			2024					H-7	No-10)
24	48890/2024	22.05.2024	ABLAPL - 4985/2024	A. K. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-07-04		(Se at No-10)
24	48891/2024	22.05.2024	WP (C) - 12916/2024	A SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-05-21	WRIT BRANC H-7	(Se at No-10)
25	48893/2024	22.05.2024	ABLAPL - 4987/2024	A. K. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-05-20	BAIL-2	(Se at No-10)
25	48894/2024	22.05.2024	BLAPL-12880/2023	SK SAMIM	C.O.	COURT NO. 2	Order Dtd. 2024-05-17	BAIL-2	(Se at No-12)
25	48895/2024	22.05.2024	WP (C) - 12886/2024	G N SETHI	C.O.	COURT NO. 2	Order Dtd. 2024-05-21	WRIT BRANC H-5	(Se at No-20)
25	48896/2024	22.05.2024	ABLAPL - 4988/2024	R. K. MUKHI	C.O.	COURT NO. 2	Order Dtd. 2024-05-20		(Se at No-20)
25	48897/2024	22.05.2024	ABLAPL - 4991/2024	NIHAR RANJAN SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-05-20	BAIL-2	(Se at No-11)
25	48898/2024	22.05.2024	WP (C) - 12881/2024	DR.P CHULL	C.O.	COURT NO. 2	Order Dtd. 2024-05-21	WRIT BRANC H-5	(Se at No-20)
25	48900/2024	22.05.2024	ABLAPL - 4992/2024	ASHOK KUMAR RANA	C.O.	COURT NO. 2	Order Dtd. 2024-07-08		(Se at No-20)
25	48901/2024	22.05.2024	BLAPL-4953/2024	RAKESH SETHI	C.O.	COURT NO. 2	Order Dtd. 2024-05-20		(Se at No-20)
25	48902/2024	22.05.2024	WP (C) - 12895/2024	DR.P CHULL	C.O.	COURT NO. 2	Order Dtd. 2024-05-21	WRIT BRANC H-5	(Se at No-20)
25	48903/2024	22.05.2024	BLAPL-4947/2024	R. K. MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-05-20	BAIL-2	(Se at No-10)
26	48904/	22.05.20	BLAPL-	R. K.	C.O.	COURT	Order Dtd. 2024-05-		(Se

0	2024	24	4946/2024	MALLICK		NO. 2	20		at No-10)
261	48906/2024	22.05.2024	WP (C) - 10261/2024	P S DAS	C.O.	COURT NO. 2	Order Dtd. 2024-05-21	WRIT BRANCH-7	(Se at No-5)
262	48907/2024	22.05.2024	BLAPL-4907/2024	ASHOK KUMAR SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-05-20		(Se at No-5)
263	48908/2024	22.05.2024	BLAPL-4906/2024	R. K. MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-05-20	BAIL-1	(Se at No-6)
264	48909/2024	22.05.2024	WP (C) - 27633/2022	A. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-05-20	WRIT BRANCH-2	(Se at No-34)
265	48911/2024	22.05.2024	WP (C) - 27633/2022	S. NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-05-20	WRIT BRANCH-2	(Se at No-34)
266	48912/2024	22.05.2024	CRLMC-4643/2023	P K MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-05-17	CRIMINAL MISC	(Se at No-6)
267	48913/2024	22.05.2024	FAO-25/2024	D. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-07-18	MISC. APPEAL SEC.	(Se at No-5)
268	48914/2024	22.05.2024	WP (C) - 6553/2024	S.K. NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-07-12	WRIT BRANCH-7	(Se at No-48)
269	48915/2024	22.05.2024	CRLREV - 150/2024	MITHUN DAS	C.O.	COURT NO. 10	Order Dtd. 2024-05-20	CRIMINAL REVISION	(Se at No-4)
270	48916/2024	22.05.2024	WP (C) - 6551/2024	S.K. NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-07-12	WRIT BRANCH-7	(Se at No-48)
271	48917/2024	22.05.2024	CRLREV - 150/2024	MITHUN DAS	C.O.	COURT NO. 10	Order Dtd. 2024-05-20	CRIMINAL REVISION	(Se at No-4)
272	48918/2024	22.05.2024	WP (C) - 6549/2024	S.K. NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-07-12	WRIT BRANCH-7	(Se at No-48)

27	48919/2024	22.05.2024	WP (C) - 6544/2024	S.K. NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-07-12	WRIT BRANCH-7	(Seat No-48)
27	48921/2024	22.05.2024	WP (C) - 6537/2024	S.K. NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-07-12	WRIT BRANCH-7	(Seat No-48)
27	48923/2024	22.05.2024	WP (C) - 6487/2024	S.K. NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-07-12	WRIT BRANCH-4	(Seat No-37)
27	48924/2024	22.05.2024	CRLREV - 150/2024	MITHUN DAS	C.O.	COURT NO. 10	Order Dtd. 2024-05-20	CRIMINAL REVISION	(Seat No-4)
27	48925/2024	22.05.2024	CRLREV - 150/2024	MITHUN DAS	C.O.	COURT NO. 10	Order Dtd. 2024-05-20	CRIMINAL REVISION	(Seat No-4)
27	48926/2024	22.05.2024	WP (C) - 10469/2024	C KASTURI	C.O.	COURT NO. 10	Order Dtd. 2024-05-21	WRIT BRANCH-1	(Seat No-2)
27	48929/2024	22.05.2024	WP (C) - 23383/2022	N PANDA	C.O.	COURT NO. 20	Order Dtd. 2023-01-09	WRIT BRANCH-4	(Seat No-38)
28	48931/2024	22.05.2024	WP (C) - 11748/2024	N. ROUT	C.O.	COURT NO. 20	Order Dtd. 2024-05-21	WRIT BRANCH-1	(Seat No-4)
28	48932/2024	22.05.2024	WP (C) - 12944/2024	M.K. PANI	C.O.	COURT NO. 20	Order Dtd. 2024-05-21	WRIT BRANCH-7	(Seat No-10)
28	48934/2024	22.05.2024	WP (C) - 11381/2024	S.P. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-05-21	WRIT BRANCH-4	(Seat No-46)
28	48935/2024	22.05.2024	WP (C) - 11773/2024	S. BARIK	C.O.	COURT NO. 20	Order Dtd. 2024-05-14	WRIT BRANCH-1	(Seat No-4)
28	48936/2024	22.05.2024	BLAPL-4863/2024	SARAT DASH	C.O.	COURT NO. 20	Order Dtd. 2024-05-20		(Seat No-4)
28	48938/2024	22.05.2024	MACA-1344/2016	KSHIEITH	C.O.	COURT NO. 20	Order Dtd. 2024-05-20	MISC. APPEAL	(Seat No-)

								SEC.	9)
28 6	48939/ 2024	22.05.20 24	MACA- 1344/2 016	J. DEHURY	C.O.	COURT NO. 20		MISC. APPEA L SEC.	(Se at No- 9)
28 7	48941/ 2024	22.05.20 24	FAO- 160/20 24	N. ROUT	C.O.	COURT NO. 23	Order Dtd. 2024-08- 08	MISC. APPEA L SEC.	(Se at No- 9)
28 8	48943/ 2024	22.05.20 24	FAO- 166/20 24	B. MAHALI	C.O.	COURT NO. 23	Order Dtd. 2024-08- 07	MISC. APPEA L SEC.	(Se at No- 9)
28 9	48945/ 2024	22.05.20 24	FAO- 215/20 24	S. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-05- 20	MISC. APPEA L SEC.	(Se at No- 2)
29 0	48947/ 2024	22.05.20 24	FAO- 215/20 24	S. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-05- 20	MISC. APPEA L SEC.	(Se at No- 2)
29 1	48948/ 2024	22.05.20 24	FAO- 204/20 24	S. MOHARAN A	C.O.	COURT NO. 23	Order Dtd. 2024-08- 02	MISC. APPEA L SEC.	(Se at No- 2)
29 2	48950/ 2024	22.05.20 24	FAO- 216/20 24	D SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024-09- 12	MISC. APPEA L SEC.	(Se at No- 2)
29 3	48951/ 2024	22.05.20 24	WP (C) - 16296/ 2023	K. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2024-06- 18	WRIT BRANC H-8	(Se at No- 41)
29 4	48952/ 2024	22.05.20 24	BLAPL- 4530/2 024	PARTHA SARATHI DAS	C.O.	COURT NO. 22	Order Dtd. 2024-05- 20		(Se at No- 41)
29 5	48953/ 2024	22.05.20 24	BLAPL- 4838/2 024	S BISWAL	C.O.	COURT NO. 22	Order Dtd. 2024-05- 20		(Se at No- 41)
29 6	48954/ 2024	22.05.20 24	WP (C) - 9872/2 024	P.K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-08- 21	WRIT BRANC H-3	(Se at No- 28)
29 7	48956/ 2024	22.05.20 24	WP (C) - 9411/2 024	S. MITRA	C.O.	COURT NO. 23	Order Dtd. 2024-05- 20	WRIT BRANC H-6	(Se at No- 25)
29 8	48957/ 2024	22.05.20 24	BLAPL- 4057/2	SATYAPR IYA	C.O.	COURT NO.	Order Dtd. 2024-05- 20		(Se at

			024	SAMANTA		23			No-25)
29	48959/2024	22.05.2024	BLAPL-8592/2023	J P KAR	C.O.	COURT NO. 6	Order Dtd. 2024-06-25	BAIL-1	(Se at No-4)
30	48960/2024	22.05.2024	WP (C) - 11331/2024	A DAS	C.O.	COURT NO. 6	Order Dtd. 2024-05-21	WRIT BRANCH-4	(Se at No-46)
30	48961/2024	22.05.2024	WP (C) - 11331/2024	DEBARAN JAN RAY	C.O.	COURT NO. 6	Order Dtd. 2024-05-21	WRIT BRANCH-4	(Se at No-46)
30	48963/2024	22.05.2024	WP (C) - 41131/2023	H.K. MOHANTA	C.O.	COURT NO. 6	Order Dtd. 2024-05-21	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-123)
30	48964/2024	22.05.2024	WP (C) - 13121/2024	M.R. BARIK	C.O.	COURT NO. 6	Order Dtd. 2024-05-21	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-120)
30	48965/2024	22.05.2024	WP (C) - 28199/2011	P K DASH	C.O.	COURT NO. 6	Order Dtd. 2024-05-16		(Se at No-120)
30	48966/2024	22.05.2024	WP (C) - 4319/2024	S BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-05-21	WRIT BRANCH-5	(Se at No-47)
30	48967/2024	22.05.2024	WP (C) - 13203/2024	N.K. ROUT	C.O.	COURT NO. 6	Order Dtd. 2024-05-21	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-121)
30	48968/2024	22.05.2024	WP (C) - 42100/2023	GIRISH KU. SUNDARA Y	C.O.	COURT NO. 6	Order Dtd. 2024-07-02	WRIT BRANCH-8	(Se at No-42)
30	48970/2024	22.05.2024	WP (C) - 12739/2024	M K PANI	C.O.	COURT NO. 6	Order Dtd. 2024-06-28	WRIT BRANCH-4	(Se at No-38)

309	48971/2024	22.05.2024	WP (C) - 13219/2024	N.K. ROUT	C.O.	COURT NO. 6	Order Dtd. 2024-05-21	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-121)
310	48974/2024	22.05.2024	WP (C) - 13273/2024	B. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-05-21	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-121)
311	48975/2024	22.05.2024	WP (C) - 13274/2024	B. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-05-21	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-121)
312	48976/2024	22.05.2024	WP (C) - 12440/2024	S K BHANJAD EO	C.O.	COURT NO. 6	Order Dtd. 2024-06-26	WRIT BRANCH-1	(Seat No-30)
313	48977/2024	22.05.2024	CRLREV - 433/2023	J R NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024-05-20	CRIMINAL REVISION	(Seat No-5)
314	48979/2024	22.05.2024	CONTC-3650/2024	R.K. ROUT	C.O.	COURT NO. 6	Order Dtd. 2024-05-21		(Seat No-5)
315	48980/2024	22.05.2024	CRLREV - 433/2023	M BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-05-20	CRIMINAL REVISION	(Seat No-5)
316	48981/2024	22.05.2024	WP (C) - 13258/2024	K DAS	C.O.	COURT NO. 6	Order Dtd. 2024-05-21	WRIT BRANCH-2	(Seat No-45)
317	48983/2024	22.05.2024	WP (C) - 12570/2024	R.C. MUDULI	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-2	(Seat No-9)
318	48985/2024	22.05.2024	WP (C) - 12965/2024	B.K. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	WRIT BRANCH-7	(Seat No-10)
319	48986/2024	22.05.2024	WP (C) - 13048/2024	S SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	WRIT BRANCH-8	(Seat No-

									43)
320	48987/2024	22.05.2024	WP (C) - 13047/2024	S SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	WRIT BRANCO H-8	(Se at No-43)
321	48989/2024	22.05.2024	WP (C) - 13044/2024	S SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	WRIT BRANCO H-8	(Se at No-43)
322	48990/2024	22.05.2024	WP (C) - 13027/2024	S SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	WRIT BRANCO H-8	(Se at No-43)
323	48992/2024	22.05.2024	WP (C) - 13021/2024	S SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	WRIT BRANCO H-8	(Se at No-43)
324	48993/2024	22.05.2024	WP (C) - 13011/2024	S SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	WRIT BRANCO H-8	(Se at No-43)
325	48994/2024	22.05.2024	WP (C) - 13008/2024	S SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	WRIT BRANCO H-8	(Se at No-43)
326	48996/2024	22.05.2024	WP (C) - 13004/2024	S SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	WRIT BRANCO H-8	(Se at No-43)
327	48997/2024	22.05.2024	WP (C) - 12932/2024	S SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	WRIT BRANCO H-7	(Se at No-10)
328	48999/2024	22.05.2024	WP (C) - 12928/2024	S SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	WRIT BRANCO H-7	(Se at No-10)
329	49000/2024	22.05.2024	WP (C) - 12927/2024	S SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	WRIT BRANCO H-7	(Se at No-10)
330	49002/2024	22.05.2024	WP (C) - 13000/2024	S SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	WRIT BRANCO H-7	(Se at No-10)
331	49003/2024	22.05.2024	WP (C) - 12999/2024	S SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	WRIT BRANCO H-7	(Se at No-10)
332	49005/2024	22.05.2024	WP (C) - 3969/2	G. BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-05-14	WRIT BRANCO	(Se at

			024					H (DIVISION BENCH -2)	No- 113)
33 3	49006/ 2024	22.05.20 24	CONTC- 4090/2 024	G. SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2024-05- 17		(Se at No- 113)
33 4	49008/ 2024	22.05.20 24	CONTC- 4069/2 024	D. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2024-05- 20		(Se at No- 113)
33 5	49009/ 2024	22.05.20 24	CONTC- 4104/2 024	T K MOHANTA	C.O.	COURT NO. 1	Order Dtd. 2024-05- 20		(Se at No- 113)
33 6	49010/ 2024	22.05.20 24	CONTC- 4105/2 024	T K MOHANTA	C.O.	COURT NO. 1	Order Dtd. 2024-05- 20		(Se at No- 113)
33 7	49011/ 2024	22.05.20 24	CONTC- 4068/2 024	D. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2024-05- 20		(Se at No- 113)
33 8	49012/ 2024	22.05.20 24	WP (C) - 12654/ 2024	S.K. ACHARYA	C.O.	COURT NO. 1	Order Dtd. 2024-05- 20	WRIT BRANC H-3	(Se at No- 13)
33 9	49013/ 2024	22.05.20 24	WP (C) - 8081/2 024	M.R. ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2024-05- 21	WRIT BRANC H-7	(Se at No- 18)
34 0	49014/ 2024	22.05.20 24	WP (C) - 12996/ 2024	S SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-05- 21	WRIT BRANC H-7	(Se at No- 10)
34 1	49015/ 2024	22.05.20 24	WP (C) - 12995/ 2024	S SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-05- 21	WRIT BRANC H-7	(Se at No- 10)
34 2	49016/ 2024	22.05.20 24	WP (C) - 12981/ 2024	S SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-05- 21	WRIT BRANC H-7	(Se at No- 10)
34 3	49017/ 2024	22.05.20 24	WP (C) - 13275/ 2024	B. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-05- 21	WRIT BRANC	(Se at

			2024					H (DIVISION BENCH -3)	No- 121)
34 4	49018/ 2024	22.05.20 24	WP (C) - 13296/ 2024	N.K. ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-05- 21	WRIT BRANC H (DIVISION BENCH -3)	(Se at No- 121)
34 5	49019/ 2024	22.05.20 24	WP (C) - 13299/ 2024	N.K. ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-05- 21	WRIT BRANC H (DIVISION BENCH -3)	(Se at No- 121)
34 6	49020/ 2024	22.05.20 24	WP (C) - 13070/ 2024	D.K. JENA	C.O.	COURT NO. 1	Order Dtd. 2024-05- 21	WRIT BRANC H (DIVISION BENCH -3)	(Se at No- 119)
34 7	49021/ 2024	22.05.20 24	WP (C) - 12959/ 2024	G.R. PATRA	C.O.	COURT NO. 1	Order Dtd. 2024-05- 21	WRIT BRANC H (DIVISION BENCH -3)	(Se at No- 117)
34 8	49022/ 2024	22.05.20 24	WP (C) - 12786/ 2024	M.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-05- 21	WRIT BRANC H (DIVISION BENCH -2)	(Se at No- 115)
34 9	49023/ 2024	22.05.20 24	WP (C) - 12987/ 2024	G.R. PATRA	C.O.	COURT NO. 1	Order Dtd. 2024-05- 21	WRIT BRANC H (DIVISION BENCH -3)	(Se at No- 117)
35 0	49024/ 2024	22.05.20 24	BLAPL- 4885/2 024	GANESH CHANDRA JENA	C.O.	COURT NO. 1	Order Dtd. 2024-05- 20		(Se at No- 117)
35	49025/ 2024	22.05.20	WP (C) -	G.R.	C.O.	COURT	Order Dtd. 2024-05-	WRIT	(Se

1	2024	24	13038/ 2024	PATRA		NO. 1	21	BRANCH (DIVISION BENCH -3)	at No- 119)
35 2	49026/ 2024	22.05.20 24	CRLMC- 910/20 24	K.K. NATH	C.O.	COURT NO. 11	Order Dtd. 2024-04- 23	CRIMINAL MISC	(Se at No- 4)
35 3	49027/ 2024	22.05.20 24	WP (C) - 13233/ 2024	T. BAG	C.O.	COURT NO. 1	Order Dtd. 2024-06- 20	WRIT BRANCH-2	(Se at No- 45)
35 4	49028/ 2024	22.05.20 24	WP (C) - 13188/ 2024	B SINGH	C.O.	COURT NO. 1	Order Dtd. 2024-05- 21	WRIT BRANCH (DIVISION BENCH -3)	(Se at No- 120)
35 5	49029/ 2024	22.05.20 24	WP (C) - 13014/ 2024	T.K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-05- 21	WRIT BRANCH (DIVISION BENCH -3)	(Se at No- 119)
35 6	49030/ 2024	22.05.20 24	CRLA- 135/20 16	P.L. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2024-05- 20	CRIMINAL APPEAL	(Se at No- 4)
35 7	49031/ 2024	22.05.20 24	WP (C) - 13013/ 2024	T.K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-05- 21	WRIT BRANCH (DIVISION BENCH -3)	(Se at No- 119)
35 8	49032/ 2024	22.05.20 24	WP (C) - 13016/ 2024	T.K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-05- 21	WRIT BRANCH (DIVISION BENCH -3)	(Se at No- 119)
35 9	49033/ 2024	22.05.20 24	BLAPL- 3946/2 022	SURENDR A DAS	C.O.	COURT NO. 11	Order Dtd. 2024-05- 21	BAIL- 2	(Se at No- 11)
36 0	49034/ 2024	22.05.20 24	WP (C) - 12913/ 2024	T.K. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-05- 21	WRIT BRANCH	(Se at No-

								(DIVISION BENCH -3)	117)
361	49035/2024	22.05.2024	BLAPL-13120/2023	NIRANJAN ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-05-08	BAIL-1	(Seat No-4)
362	49036/2024	22.05.2024	BLAPL-1723/2024	RR MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-05-17	BAIL-2	(Seat No-11)
363	49037/2024	22.05.2024	WP (C) - 12970/2024	P.N. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-05-21	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-117)
364	49038/2024	22.05.2024	CRLMC-1021/2022	A K BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-07-16	CRIMINAL MISC	(Seat No-2)
365	49039/2024	22.05.2024	CRLMC-1021/2022	K N SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-07-16	CRIMINAL MISC	(Seat No-2)
366	49040/2024	22.05.2024	CRP-17/2024	A. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-05-16	CIVIL REVISION	(Seat No-1)
367	49041/2024	22.05.2024	BLAPL-13011/2023	S CHOUDHURY	C.O.	COURT NO. 8	Order Dtd. 2024-05-17	BAIL-2	(Seat No-11)
368	49042/2024	22.05.2024	RFA-67/2006	R SAHOO	C.O.	COURT NO. 8	Order Dtd. 2024-05-21	FIRST APPEAL	(Seat No-3)
369	49043/2024	22.05.2024	RFA-67/2006	D. PRADHAN	C.O.	COURT NO. 8	Order Dtd. 2024-05-21	FIRST APPEAL	(Seat No-3)
370	49044/2024	22.05.2024	CRLMC-3114/2022	SK SAMIM	C.O.	COURT NO. 10	Order Dtd. 2024-07-24	CRIMINAL MISC	(Seat No-3)
371	49045/2024	22.05.2024	SA-16/1991	D. NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-05-20	SECOND APPEAL	(Seat No-3)

37	49046/2024	22.05.2024	BLAPL-3709/2024	MR SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-05-20		(Se at No-3)
37	49047/2024	22.05.2024	CRLMC-331/2024	SK SAMIM	C.O.	COURT NO. 15	Order Dtd. 2024-07-24		(Se at No-3)
37	49048/2024	22.05.2024	SA-346/1988	J.P. KAR	C.O.	COURT NO. 15	Order Dtd. 2024-05-20	SECON D APPEAL	(Se at No-7)
37	49049/2024	22.05.2024	BLAPL-3793/2024	G SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-05-20	BAIL-2	(Se at No-7)
37	49050/2024	22.05.2024	CRLMC-330/2024	SK SAMIM	C.O.	COURT NO. 15	Order Dtd. 2024-07-24		(Se at No-7)
37	49052/2024	22.05.2024	RSA-293/2002	R.CH. ROU T	C.O.	COURT NO. 15	Order Dtd. 2024-05-21	SECON D APPEAL	(Se at No-3)
37	49053/2024	22.05.2024	CRLMC-1803/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-08-23	CRIMINAL MISC	(Se at No-7)
37	49054/2024	22.05.2024	BLAPL-3565/2024	G SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-05-20	BAIL-1	(Se at No-4)
38	49055/2024	22.05.2024	CRLREV - 144/2023	SARADA NAYAK	C.O.	COURT NO. 5	Order Dtd. 2024-05-20	CRIMINAL REVISION	(Se at No-3)
38	49056/2024	22.05.2024	RSA-452/2012	T.K. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-05-21	SECON D APPEAL	(Se at No-2)
38	49057/2024	22.05.2024	CRLMC-1576/2024	BISWARA NJAN DALAI	C.O.	COURT NO. 15	Order Dtd. 2024-08-20	CRIMINAL MISC	(Se at No-2)
38	49058/2024	22.05.2024	CRLMC-1629/2024	P BEURA	C.O.	COURT NO. 15	Order Dtd. 2024-05-21		(Se at No-2)
38	49059/2024	22.05.2024	BLAPL-3536/2024	PK BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-05-20	BAIL-2	(Se at No-2)

									7)
38 5	49060/ 2024	22.05.20 24	BLAPL- 3900/2 024	B. B. MALLICK	C.O.	COURT NO. 15	Order Dtd. 2024-05- 20	BAIL- 1	(Se at No- 6)
38 6	49061/ 2024	22.05.20 24	CRLMC- 1653/2 024	KSHITIS H	C.O.	COURT NO. 15	Order Dtd. 2024-05- 20		(Se at No- 6)
38 7	49062/ 2024	22.05.20 24	CRLMC- 1968/2 024	A SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-05- 20	CRIMI NAL MISC	(Se at No- 5)
38 8	49063/ 2024	22.05.20 24	BLAPL- 5000/2 024	RK MALLICK	C.O.	COURT NO. 15	Order Dtd. 2024-05- 20	BAIL- 2	(Se at No- 10)
38 9	49064/ 2024	22.05.20 24	CRLMC- 1655/2 024	M N MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-05- 20		(Se at No- 10)
39 0	49065/ 2024	22.05.20 24	BLAPL- 4997/2 024	RK MALLICK	C.O.	COURT NO. 15	Order Dtd. 2024-05- 20		(Se at No- 10)
39 1	49066/ 2024	22.05.20 24	CRLMC- 1882/2 024	A S PAL	C.O.	COURT NO. 15	Order Dtd. 2024-05- 21	CRIMI NAL MISC	(Se at No- 7)
39 2	49067/ 2024	22.05.20 24	CRLMC- 1744/2 024	A K NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-07- 31		(Se at No- 7)
39 3	49068/ 2024	22.05.20 24	CRLMC- 1783/2 024	M K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-09- 05		(Se at No- 7)
39 4	49069/ 2024	22.05.20 24	ABLAPL - 3473/2 024	SK MOHAPAT RA	C.O.	COURT NO. 15	Order Dtd. 2024-05- 21		(Se at No- 7)
39 5	49070/ 2024	22.05.20 24	CRLMC- 1887/2 024	G. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-05- 21	CRIMI NAL MISC	(Se at No- 7)
39 6	49071/ 2024	22.05.20 24	CRLMC- 1822/2 024	K C SWAIN	C.O.	COURT NO. 15	Order Dtd. 2024-08- 16	CRIMI NAL MISC	(Se at No- 7)
39 7	49072/ 2024	22.05.20 24	CRLMC- 1300/2	D. SAMAL	C.O.	COURT NO.	Order Dtd. 2024-08- 28	CRIMI NAL	(Se at

			024			15		MISC	No-5)
398	49073/2024	22.05.2024	BLAPL-4858/2024	MK SWAIN	C.O.	COURT NO. 15	Order Dtd. 2024-05-20		(Se at No-5)
399	49074/2024	22.05.2024	CRLMC-1838/2024	K C SWAIN	C.O.	COURT NO. 15	Order Dtd. 2024-08-16	CRIMINAL MISC	(Se at No-7)
400	49075/2024	22.05.2024	CRLMC-3473/2022	M K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-05-20	CRIMINAL MISC	(Se at No-5)
401	49076/2024	22.05.2024	CRLMC-1873/2024	H.K. DASH	C.O.	COURT NO. 15	Order Dtd. 2024-05-21	CRIMINAL MISC	(Se at No-7)
402	49077/2024	22.05.2024	BLAPL-2337/2024	S DASH	C.O.	COURT NO. 15	Order Dtd. 2024-05-20		(Se at No-7)
403	49078/2024	22.05.2024	CRLMC-1841/2024	M R BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-05-16	CRIMINAL MISC	(Se at No-7)
404	49079/2024	22.05.2024	CRLMC-1875/2024	H N MOHAPATRA	C.O.	COURT NO. 15	Order Dtd. 2024-05-21	CRIMINAL MISC	(Se at No-7)
405	49080/2024	22.05.2024	CRLMC-1925/2024	KSHITISH	C.O.	COURT NO. 15	Order Dtd. 2024-08-20	CRIMINAL MISC	(Se at No-5)
406	49081/2024	22.05.2024	CRLMA-46/2024	A K NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-05-14	BAIL-1	(Se at No-5)
407	49082/2024	22.05.2024	CRLMC-1788/2024	D P MISHRA	C.O.	COURT NO. 15	Order Dtd. 2024-05-21		(Se at No-5)
408	49083/2024	22.05.2024	BLAPL-3403/2024	J PRADHAN	C.O.	COURT NO. 15	Order Dtd. 2024-05-21		(Se at No-5)
409	49084/2024	22.05.2024	CRLA-319/2024	NIKUNJA KUMAR ROUT	C.O.	COURT NO. 15	Order Dtd. 2024-05-20	CRIMINAL APPEAL	(Se at No-10)
41	49085/	22.05.20	BLAPL-	SP	C.O.	COURT	Order Dtd. 2024-05-		(Se

0	2024	24	3382/2024	SAHOO		NO. 15	21		at No-10)
411	49086/2024	22.05.2024	CRLA-660/2021	M K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-05-20	CRIMINAL APPEAL	(Seat No-5)
412	49087/2024	22.05.2024	CRLMC-1962/2024	P.K. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-05-21	CRIMINAL MISC	(Seat No-5)
413	49088/2024	22.05.2024	CRLMC-1963/2024	B. DAS	C.O.	COURT NO. 15	Order Dtd. 2024-05-21	CRIMINAL MISC	(Seat No-5)
414	49089/2024	22.05.2024	CRLA-396/2024	BALARAM SINGH	C.O.	COURT NO. 7	Order Dtd. 2024-05-21	CRIMINAL APPEAL	(Seat No-10)
415	49090/2024	22.05.2024	CRLMC-1833/2024	T K SWAIN	C.O.	COURT NO. 7	Order Dtd. 2024-05-21	CRIMINAL MISC	(Seat No-7)
416	49091/2024	22.05.2024	BLAPL-1649/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 7	Order Dtd. 2024-05-21	BAIL-2	(Seat No-8)
417	49092/2024	22.05.2024	ABLAPL-8265/2019	R DAS	C.O.	COURT NO. 7	Order Dtd. 2021-07-29	BAIL-2	(Seat No-17)
418	49093/2024	22.05.2024	BLAPL-1432/2024	MK PANI	C.O.	COURT NO. 7	Order Dtd. 2024-05-21		(Seat No-17)
419	49094/2024	22.05.2024	ABLAPL-8264/2019	R DAS	C.O.	COURT NO. 7	Order Dtd. 2021-07-29	BAIL-2	(Seat No-17)
420	49095/2024	22.05.2024	CRLMC-1877/2024	M.K. PANI	C.O.	COURT NO. 7	Order Dtd. 2024-05-21	CRIMINAL MISC	(Seat No-7)
421	49096/2024	22.05.2024	CRLMC-1878/2024	N. ROUT	C.O.	COURT NO. 7	Order Dtd. 2024-05-21	CRIMINAL MISC	(Seat No-7)
422	49097/2024	22.05.2024	CRLA-700/2014	SEETARAM JENA	C.O.	COURT NO. 7	Order Dtd. 2024-05-20	CRIMINAL APPEAL	(Seat No-1)

42	49098/2024	22.05.2024	CRLA-1214/2023	ASHOK KU RANA	C.O.	COURT NO. 7	Order Dtd. 2024-05-20	CRIMINAL APPEAL	(Seat No-9)
42	49099/2024	22.05.2024	CRLMC-2007/2024	R K NAYAK	C.O.	COURT NO. 7	Order Dtd. 2024-05-21	CRIMINAL MISC	(Seat No-1)
42	49100/2024	22.05.2024	BLAPL-4562/2024	S MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-05-14		(Seat No-1)
42	49101/2024	22.05.2024	BLAPL-4539/2024	J PRADHAN	C.O.	COURT NO. 7	Order Dtd. 2024-05-20	BAIL-2	(Seat No-9)
42	49102/2024	22.05.2024	TRPCRL-25/2024	BALARAM SINGH	C.O.	COURT NO. 11	Order Dtd. 2024-05-21	BAIL-1	(Seat No-3)
42	49103/2024	22.05.2024	CRLMC-1947/2024	P.K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-05-21	CRIMINAL MISC	(Seat No-5)
42	49104/2024	22.05.2024	ABLAPL-2740/2024	D PARIDA	C.O.	COURT NO. 11	Order Dtd. 2024-05-21	BAIL-2	(Seat No-10)
43	49105/2024	22.05.2024	CRLMC-1961/2024	P.K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-05-21	CRIMINAL MISC	(Seat No-5)
43	49106/2024	22.05.2024	CRLMC-1960/2024	P.K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-05-21	CRIMINAL MISC	(Seat No-5)
43	49107/2024	22.05.2024	CRLMC-1959/2024	P.K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-05-21	CRIMINAL MISC	(Seat No-5)
43	49108/2024	22.05.2024	RSA-132/2024	P K MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-08-12	SECOND APPEAL	(Seat No-5)
43	49109/2024	22.05.2024	CRLMC-1920/2024	A.K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-05-21	CRIMINAL MISC	(Seat No-5)
43	49110/2024	22.05.2024	TRP (C)-128/20	B K DAS	C.O.	COURT NO. 11	Order Dtd. 2024-07-09	M.J.C	(Seat No-

			24						6)
436	49111/2024	22.05.2024	TRP (C) - 135/2024	ASHUTOSH MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-07-09	M.J.C.	(Seat No-6)
437	49112/2024	22.05.2024	CRLMC-2006/2024	R.K. MALLICK	C.O.	COURT NO. 11	Order Dtd. 2024-05-21	CRIMINAL MISC	(Seat No-1)
438	49113/2024	22.05.2024	ABLAPL - 11325/2023	NIRANJAN SAHOO	C.O.	COURT NO. 11	Order Dtd. 2023-11-08	BAIL-2	(Seat No-12)
439	49114/2024	22.05.2024	CRLMC-2002/2024	J.P. KAR	C.O.	COURT NO. 11	Order Dtd. 2024-05-21	CRIMINAL MISC	(Seat No-1)
440	49115/2024	22.05.2024	CRLMC-1995/2024	P.K. BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-05-21		(Seat No-1)
441	49116/2024	22.05.2024	ABLAPL - 13615/2023	ARUN KUJATI	C.O.	COURT NO. 11	Order Dtd. 2024-05-21	BAIL-1	(Seat No-6)
442	49117/2024	22.05.2024	CRLMC-1991/2024	A.K. BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-05-21	CRIMINAL MISC	(Seat No-5)
443	49118/2024	22.05.2024	ABLAPL - 13099/2023	BALARAM SINGH	C.O.	COURT NO. 11	Order Dtd. 2023-11-14	BAIL-2	(Seat No-8)
444	49119/2024	22.05.2024	CRLMC-1990/2024	A.K. BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-05-21	CRIMINAL MISC	(Seat No-5)
445	49120/2024	22.05.2024	ABLAPL - 13278/2023	JAYADEB A BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	BAIL-2	(Seat No-9)
446	49121/2024	22.05.2024	CRLMC-1977/2024	B. SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-05-21	CRIMINAL MISC	(Seat No-5)
447	49122/2024	22.05.2024	BLAPL-3589/2023	PRANAYANEE DASMOHA PATRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-01	BAIL-2	(Seat No-10)
448	49123/2024	22.05.2024	CRLMC-1984/2	G.R. JENA	C.O.	CHIEF JUSTI	Order Dtd. 2024-05-21	CRIMINAL	(Seat

			024			CE'S COURT		MISC	No-5)
44	49124/2024	22.05.2024	BLAPL-12888/2023	B B MALLICK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-21	BAIL-2	(Se at No-12)
45	49125/2024	22.05.2024	CRLMC-1979/2024	R.K. MALLICK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-21	CRIMINAL MISC	(Se at No-5)
45	49126/2024	22.05.2024	WP (C) - 15930/2010	C K BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-21	WRIT BRANCH-6	(Se at No-35)
45	49127/2024	22.05.2024	CRLMC-1978/2024	M.R. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-21	CRIMINAL MISC	(Se at No-5)
45	49128/2024	22.05.2024	CRLMC-1971/2024	P K JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-21	CRIMINAL MISC	(Se at No-5)
45	49129/2024	22.05.2024	CRLMC-1907/2024	P K PANI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-21	CRIMINAL MISC	(Se at No-5)
45	49130/2024	22.05.2024	ABLAPL - 4372/2024	AMLAN SHAKTI PAUL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-21	BAIL-1	(Se at No-3)
45	49131/2024	22.05.2024	BLAPL-3969/2024	B. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-20		(Se at No-3)
45	49132/2024	22.05.2024	BLAPL-3918/2024	SAMIR BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-20		(Se at No-3)
45	49133/2024	22.05.2024	BLAPL-3926/2024	B. B. MALLICK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-20		(Se at No-3)
45	49134/2024	22.05.2024	BLAPL-1936/2024	B. K. PADHI	C.O.	COURT NO. 6	Order Dtd. 2024-06-25		(Se at No-3)
46	49135/2024	22.05.2024	BLAPL-1936/2024	S. K. SWAIN	C.O.	COURT NO. 6	Order Dtd. 2024-06-25		(Se at No-3)
46	49136/	22.05.2024	BLAPL-	GANESH	C.O.	COURT	Order Dtd. 2024-05-		(Se

1	2024	24	2168/2024	SAHOO		NO. 6	21		at No-3)
462	49137/2024	22.05.2024	ABLAPL - 2705/2024	S. K. BHANJAD EO	C.O.	COURT NO. 11	Order Dtd. 2024-04-22	BAIL-2	(Se at No-9)
463	49138/2024	22.05.2024	ABLAPL - 2879/2024	KS SAHU	C.O.	COURT NO. 2	Order Dtd. 2024-04-20	BAIL-1	(Se at No-5)
464	49139/2024	22.05.2024	ABLAPL - 4169/2024	SAMIR BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-05-21		(Se at No-5)
465	49140/2024	22.05.2024	ABLAPL - 4973/2024	P. K. SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024-05-21	BAIL-1	(Se at No-4)
466	49141/2024	22.05.2024	ABLAPL - 2969/2024	R SETHI	C.O.	COURT NO. 2	Order Dtd. 2024-05-20		(Se at No-4)
467	49142/2024	22.05.2024	ABLAPL - 4973/2024	P. K. SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024-05-21	BAIL-1	(Se at No-4)
468	49143/2024	22.05.2024	ABLAPL - 3009/2024	MR SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-05-20		(Se at No-4)
469	49144/2024	22.05.2024	ABLAPL - 3076/2024	PK MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-05-20		(Se at No-4)
470	49145/2024	22.05.2024	ABLAPL - 4953/2024	M PAGAL	C.O.	COURT NO. 2	Order Dtd. 2024-05-20	BAIL-1	(Se at No-3)
471	49146/2024	22.05.2024	ABLAPL - 4954/2024	KK NATH	C.O.	COURT NO. 2	Order Dtd. 2024-05-20	BAIL-1	(Se at No-4)
472	49147/2024	22.05.2024	ABLAPL - 4957/2024	BICHITRA NARAYAN SATAPATHY	C.O.	COURT NO. 2	Order Dtd. 2024-05-20	BAIL-2	(Se at No-12)
473	49148/2024	22.05.2024	CRLMC-1913/2	B.B. MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-05-21	CRIMINAL	(Se at

			024					MISC	No-5)
47 4	49149/ 2024	22.05.20 24	WP (C) - 5337/2 024	K.SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-05- 15	WRIT BRANC H-8	(Se at No- 29)
47 5	49150/ 2024	22.05.20 24	ABLAPL - 4962/2 024	PK DAS	C.O.	COURT NO. 2	Order Dtd. 2024-05- 20		(Se at No- 29)
47 6	49151/ 2024	22.05.20 24	CRLMC- 1852/2 024	S. BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-05- 20	CRIMI NAL MISC	(Se at No- 7)
47 7	49152/ 2024	22.05.20 24	ABLAPL - 4964/2 024	SK BHANJDE O	C.O.	COURT NO. 2	Order Dtd. 2024-05- 20	BAIL- 1	(Se at No- 1)
47 8	49153/ 2024	22.05.20 24	CRLMC- 1967/2 024	R.K. MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-05- 20	CRIMI NAL MISC	(Se at No- 5)
47 9	49154/ 2024	22.05.20 24	ABLAPL - 4965/2 024	SANJIB KUMAR BHANJAD EO	C.O.	COURT NO. 2	Order Dtd. 2024-05- 20	BAIL- 1	(Se at No- 1)
48 0	49155/ 2024	22.05.20 24	ABLAPL - 4965/2 024	SANJIB KUMAR BHANJAD EO	C.O.	COURT NO. 2	Order Dtd. 2024-05- 20	BAIL- 1	(Se at No- 1)
48 1	49156/ 2024	22.05.20 24	CRLMC- 1808/2 024	D.K. JENA	C.O.	COURT NO. 2	Order Dtd. 2024-05- 17	CRIMI NAL MISC	(Se at No- 7)
48 2	49157/ 2024	22.05.20 24	CRLMC- 1910/2 024	R MOHANTH Y	C.O.	COURT NO. 2	Order Dtd. 2024-05- 20	CRIMI NAL MISC	(Se at No- 5)
48 3	49158/ 2024	22.05.20 24	CRLMC- 4613/2 023	M. NAIK	C.O.	COURT NO. 15	Order Dtd. 2024-06- 27	CRIMI NAL MISC	(Se at No- 6)
48 4	49159/ 2024	22.05.20 24	CRLMC- 1840/2 024	S. MOHAPAT RA	C.O.	COURT NO. 15	Order Dtd. 2024-05- 20	CRIMI NAL MISC	(Se at No- 7)
48 5	49160/ 2024	22.05.20 24	CRLMC- 1507/2 024	B SINGH	C.O.	COURT NO. 15	Order Dtd. 2024-07- 02	CRIMI NAL MISC	(Se at No- 2)
48	49161/ 2024	22.05.20	ABLAPL	A	C.O.	COURT	Order Dtd. 2024-05-		(Se

6	2024	24	- 4966/2 024	MOHANTY		NO. 2	20		at No- 2)
48 7	49162/ 2024	22.05.20 24	ABLAPL - 4967/2 024	MN MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-05- 20		(Se at No- 2)
48 8	49163/ 2024	22.05.20 24	MACA- 423/20 23	S. MOHARAN A	C.O.	COURT NO. 2	Order Dtd. 2024-05- 15	MISC. APPEA L SEC.	(Se at No- 7)
48 9	49164/ 2024	22.05.20 24	ABLAPL - 4970/2 024	SP SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-05- 20	BAIL- 1	(Se at No- 3)
49 0	49165/ 2024	22.05.20 24	ABLAPL - 4972/2 024	L JENA	C.O.	COURT NO. 2	Order Dtd. 2024-05- 20		(Se at No- 3)
49 1	49166/ 2024	22.05.20 24	MACA- 423/20 23	S. MOHARAN A	C.O.	COURT NO. 2	Order Dtd. 2024-05- 15	MISC. APPEA L SEC.	(Se at No- 7)
49 2	49167/ 2024	22.05.20 24	WP (C) - 12091/ 2024	S. BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-07- 10	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 108)
49 3	49168/ 2024	22.05.20 24	MATA- 322/20 23	D.K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-05- 21	FIRST APPEA L	(Se at No- 4)
49 4	49172/ 2024	22.05.20 24	WPCRL- 17/202 4	P.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-05- 20	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 101)
49 5	49173/ 2024	22.05.20 24	MATA- 133/20 24	P.K. JENA	C.O.	COURT NO. 1	Order Dtd. 2024-07- 10	FIRST APPEA L	(Se at No- 3)
49 6	49174/ 2024	22.05.20 24	MATA- 95/202 2	B. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-05- 21	FIRST APPEA L	(Se at No- 5)
49 7	49176/ 2024	22.05.20 24	ABLAPL - 4961/2	PS DAS	C.O.	COURT NO. 2	Order Dtd. 2024-05- 20		(Se at No-

			024						5)
498	49177/2024	22.05.2024	ABLAPL-4941/2024	T R DAS	C.O.	COURT NO. 2	Order Dtd. 2024-05-20		(Seat No-5)
499	49179/2024	22.05.2024	BLAPL-11333/2023	DIBAKAR SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-05-21		(Seat No-5)
500	49180/2024	22.05.2024	WP (C) - 12374/2024	ASTAMI TANDIA	C.O.	COURT NO. 2	Order Dtd. 2024-05-20	WRIT BRANCH-8	(Seat No-42)
501	49181/2024	22.05.2024	CRLA-865/2023	S S PATTANAIK	C.O.	COURT NO. 5	Order Dtd. 2024-09-23	CRIMINAL APPEAL	(Seat No-9)
502	49182/2024	22.05.2024	CRLA-1020/2022	B S SWAIN	C.O.	COURT NO. 7	Order Dtd. 2024-05-20	CRIMINAL APPEAL	(Seat No-7)
503	49183/2024	22.05.2024	BLAPL-2804/2024	S MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-05-21	BAIL-2	(Seat No-12)
504	49184/2024	22.05.2024	CRLA-247/2024	RASHMI RANJAN MISHRA	C.O.	COURT NO. 7	Order Dtd. 2024-05-17	CRIMINAL APPEAL	(Seat No-10)
505	49185/2024	22.05.2024	BLAPL-3641/2024	S ROUT	C.O.	COURT NO. 7	Order Dtd. 2024-05-21		(Seat No-10)
506	49186/2024	22.05.2024	CRLA-470/2018	P BASTIA	C.O.	COURT NO. 7	Order Dtd. 2024-05-20	CRIMINAL APPEAL	(Seat No-5)
507	49187/2024	22.05.2024	BLAPL-4088/2024	SK ACHARYA	C.O.	COURT NO. 17	Order Dtd. 2024-05-21		(Seat No-5)
508	49188/2024	22.05.2024	BLAPL-4131/2024	RK MALLICK	C.O.	COURT NO. 17	Order Dtd. 2024-05-21	BAIL-1	(Seat No-2)
509	49189/2024	22.05.2024	BLAPL-4436/2024	M DAS	C.O.	COURT NO. 17	Order Dtd. 2024-05-21		(Seat No-2)
510	49190/2024	22.05.2024	CRLA-260/20	S P SAHOO	C.O.	COURT NO.	Order Dtd. 2024-05-20	CRIMINAL	(Seat

			21			17		APPEAL	No-5)
51	49191/2024	22.05.2024	BLAPL-4529/2024	RK MALLICK	C.O.	COURT NO. 17	Order Dtd. 2024-05-21		(Se at No-5)
51	49192/2024	22.05.2024	BLAPL-4558/2024	T MISHRA	C.O.	COURT NO. 17	Order Dtd. 2024-05-21		(Se at No-5)
51	49193/2024	22.05.2024	BLAPL-4797/2024	J PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2024-05-21		(Se at No-5)
51	49194/2024	22.05.2024	BLAPL-4862/2024	J KAMILA	C.O.	COURT NO. 17	Order Dtd. 2024-05-21	BAIL-2	(Se at No-9)
51	49195/2024	22.05.2024	BLAPL-3406/2024	PK MISHRA	C.O.	COURT NO. 17	Order Dtd. 2024-05-21		(Se at No-9)
51	49197/2024	22.05.2024	CRLA-875/2023	SARAT KUMAR JENA	C.O.	COURT NO. 7	Order Dtd. 2024-05-21	CRIMINAL APPEAL	(Se at No-9)
51	49198/2024	22.05.2024	BLAPL-4341/2024	GANESH CHANDRA JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-07		(Se at No-9)
51	49199/2024	22.05.2024	BLAPL-3549/2024	S BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-21		(Se at No-9)
51	49200/2024	22.05.2024	BLAPL-3534/2024	KARMA DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-21	BAIL-1	(Se at No-2)
52	49201/2024	22.05.2024	BLAPL-3707/2024	KARMA DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-21		(Se at No-2)
52	48590/2024	22.05.2024	ABLAPL-4928/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2024-05-17		(Se at No-2)
52	48605/2024	22.05.2024	BLAPL-3381/2024	DEBASIS MISHRA	GENERAL		Order Dtd. 2024-05-21	BAIL-1	(Se at No-2)
52	48613/	22.05.2024	BLAPL-	SAMEER	GENE		Entire Brief	BAIL-	(Se

3	2024	24	2166/2024	PATTNAIK	RAL			2	at No-8)
524	48620/2024	22.05.2024	BLAPL-3376/2024	NILU PANDA	GENERAL		Order Dtd. 2024-05-20		(Se at No-8)
525	48628/2024	22.05.2024	BLAPL-1649/2024	ROJI BIBI	GENERAL		Order Dtd. 2024-05-21	BAIL-2	(Se at No-8)
526	48636/2024	22.05.2024	BLAPL-2931/2024	PVS NANAJI ACHARY	GENERAL		Order Dtd. 2024-05-16		(Se at No-8)
527	48644/2024	22.05.2024	CRLMC-1526/2024	PVS NANAJI ACHARY	GENERAL		Order Dtd. 2024-05-09	CRIMINAL MISC	(Se at No-2)
528	48654/2024	22.05.2024	WP (C) - 4431/2018	DR.N.GOPAL PRASAD BHANU PATTANAIK	GENERAL		Order Dtd. 2019-03-26		(Se at No-2)
529	48662/2024	22.05.2024	BLAPL-7576/2023	DIPTIRE KHA NANDA	GENERAL		Order Dtd. 2024-05-21	BAIL-2	(Se at No-9)
530	48669/2024	22.05.2024	WP (C) - 523/2017	SURENDRA PRASAD PADHY	GENERAL		Entire Brief	WRIT BRANCH (DIVISION BENCH -1)	(Se at No-105)
531	48675/2024	22.05.2024	BLAPL-5021/2024	DEBA KUMAR RATH	GENERAL		Order Dtd. 2024-05-20	BAIL-2	(Se at No-9)
532	48680/2024	22.05.2024	BLAPL-4872/2024	PRASANTA KUMAR NAIK	GENERAL		Order Dtd. 2024-05-20		(Se at No-9)
533	48696/2024	22.05.2024	BLAPL-4860/2024	DEBA KUMAR RATH	GENERAL		Order Dtd. 2024-05-20		(Se at No-9)
534	48702/2024	22.05.2024	WP (C) - 7498/2024	DEBA KUMAR RATH	GENERAL		Order Dtd. 2024-04-22	WRIT BRANCH (DIVI	(Se at No-106)

								SION BENCH -1))
53 5	48708/ 2024	22.05.20 24	BLAPL- 4973/2 024	SUSANTA KUMAR SAHU	GENE RAL		Order Dtd. 2024-05- 20		(Se at No- 106)
53 6	48712/ 2024	22.05.20 24	WP (C) - 30732/ 2023	GOPAL KRUSHNA NANDA	GENE RAL		Order Dtd. 2024-04- 22	WRIT BRANC H-3	(Se at No- 33)
53 7	48719/ 2024	22.05.20 24	WP (C) - 9427/2 021	STATE OF ODISHA	GENE RAL		Order Dtd. 2022-08- 04	WRIT BRANC H-8	(Se at No- 40)
53 8	48791/ 2024	22.05.20 24	FAO- 614/20 20	STATE OF ODISHA	GENE RAL		Order Dtd. 2024-03- 14	MISC. APPEA L SEC.	(Se at No- 5)
53 9	48802/ 2024	22.05.20 24	ABLAPL - 5020/2 024	SUSANTA KUMAR BARAL	GENE RAL		Order Dtd. 2024-05- 21	BAIL- 2	(Se at No- 10)
54 0	48815/ 2024	22.05.20 24	FAO- 466/20 18	HIMANSH U BHUSAN DASH	GENE RAL		Order Dtd. 2024-02- 08	MISC. APPEA L SEC.	(Se at No- 2)
54 1	48818/ 2024	22.05.20 24	BLAPL- 14654/ 2023	RAJENDR A NARAYAN ROUT	GENE RAL		Order Dtd. 2024-05- 21	BAIL- 2	(Se at No- 8)
54 2	48821/ 2024	22.05.20 24	CRLA- 233/20 03	GOVT. ADVOCAT E	GENE RAL		Judgement Dtd. 2024-05-20	CRIMI NAL APPEA L	(Se at No- 4)
54 3	48922/ 2024	22.05.20 24	WP (C) - 34798/ 2023	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2023-11- 02	WRIT BRANC H-7	(Se at No- 44)
54 4	48927/ 2024	22.05.20 24	WP (C) - 34509/ 2023	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2023-12- 11	WRIT BRANC H-5	(Se at No- 22)
54 5	48930/ 2024	22.05.20 24	WP (C) - 33927/ 2023	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2024-05- 20	WRIT BRANC H-7	(Se at No- 55)
54 6	48944/ 2024	22.05.20 24	BLAPL- 2095/2 024	PUSPANJ ALI SAHU	GENE RAL		Order Dtd. 2024-05- 16		(Se at No-

									55)
547	48972/2024	22.05.2024	ABLAPL-1432/2024	RAJAT KUMAR PADHI	GENERAL		Order Dtd. 2024-05-21		(Seat No-55)
548	48984/2024	22.05.2024	BLAPL-3201/2024	BASUDEV BARIK	GENERAL		Final Order		(Seat No-55)
549	48988/2024	22.05.2024	BLAPL-3610/2024	BASUDEV BARIK	GENERAL		Final Order	BAIL-1	(Seat No-3)
550	49175/2024	22.05.2024	RPFAM-242/2019	DEBA KUMAR RATH	GENERAL		Order Dtd. 2024-04-06	FIRST APPEAL	(Seat No-8)
551	49196/2024	22.05.2024	ABLAPL-3051/2024	DEBA KUMAR RATH	GENERAL		Order Dtd. 2024-05-21		(Seat No-8)
552	48599/2024	22.05.2024	WP (C) - 39133/2023	S.R PATTNAIK	GENERAL		Order Dtd. 2024-07-09	WRIT BRANCH-8	(Seat No-29)
553	48609/2024	22.05.2024	WP (C) - 40893/2021	JYOTI PRAKASH KAR	GENERAL		Order Dtd. 2022-01-20Petition,Annexure ,	WRIT BRANCH-2	(Seat No-9)
554	48611/2024	22.05.2024	WA-2502/2023	S MALLICK	GENERAL		Order Dtd. 2023-11-22	WRIT APPEAL	(Seat No-4)
555	48627/2024	22.05.2024	WP (C) - 17167/2015	K.K PANIGRAHI	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH-1	(Seat No-2)
556	48640/2024	22.05.2024	WP (C) - 32757/2023	R.SAHOO	GENERAL		Order Dtd. 2024-05-08Annexure,	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-102)
557	48650/2024	22.05.2024	BLAPL-8882/2021	S.S BISWAL	GENERAL		Order Dtd. 2022-05-31	BAIL-1	(Seat No-1)
558	48658/2024	22.05.2024	ABLAPL-4090/2	K.K PAHIL	GENERAL		Order Dtd. 2023-05-05	BAIL-1	(Seat No-

			023						3)
559	48666/2024	22.05.2024	CRLMP-1010/2023	D.PRADHAN	GENERAL		Order Dtd. 2023-08-07	WRIT BRANCH-5	(Seat No-22)
560	48682/2024	22.05.2024	MA-429/2000	DURGA MADHAB UDGATA	GENERAL		Judgement Dtd. 2006-09-01Annexure,	MISC. APPEAL SEC.	(Seat No-5)
561	48694/2024	22.05.2024	RSA-1/2006	R.C MALLIK	GENERAL		Judgement Dtd. 2024-05-20	SECOND APPEAL	(Seat No-4)
562	48701/2024	22.05.2024	CONTC-2590/2024	A.K MISHRA	GENERAL		Order Dtd. 2024-05-17	CONTEMPT	(Seat No-9)
563	48714/2024	22.05.2024	CONTC-3743/2024	R.SAMAL	GENERAL		Order Dtd. 2024-05-09		(Seat No-9)
564	48723/2024	22.05.2024	CMP-473/2024	B.RATH	GENERAL		Order Dtd. 2024-05-20Affidavit,	WRIT BRANCH-2	(Seat No-6)
565	48763/2024	22.05.2024	SA-17/1995	J.P KAR	GENERAL		Order Dtd. 2024-08-01		(Seat No-6)
566	48767/2024	22.05.2024	SA-17/1995	J.P KAR	GENERAL		Misc.case		(Seat No-6)
567	48776/2024	22.05.2024	RVWPET-153/2018	M.K MOHANTY	GENERAL		Order Dtd. 2018-07-12		(Seat No-6)
568	48787/2024	22.05.2024	WP (C) - 10584/2012	S.C SAMANRAY	GENERAL		Order Dtd. 2024-04-16	WRIT BRANCH-8	(Seat No-39)
569	48795/2024	22.05.2024	WP (C) - 4135/2004	S.K SAMIM	GENERAL		Order Dtd. 2020-01-22	WRIT BRANCH-3	(Seat No-14)
570	48803/2024	22.05.2024	WP (C) - 4600/2023	A.C JENA	GENERAL		Order Dtd. 2024-04-09Judgement Dtd. 2024-04-09,	WRIT BRANCH-8	(Seat No-41)
571	48812/2024	22.05.2024	WP (C) - 21849/	A.C JENA	GENERAL		Order Dtd. 2024-04-09	WRIT BRANCH	(Seat

			2022					H-8	No-39)
57	48816/2024	22.05.2024	CONTC-2386/2024	P.K MISHRA	GENERAL		Order Dtd. 2024-04-12		(Seat No-39)
57	48820/2024	22.05.2024	ABLAPL-8021/2019	B.N MOHAPATRA	GENERAL		Order Dtd. 2019-12-09		(Seat No-39)
57	48824/2024	22.05.2024	CRLMP-786/2024	M.ROUT	GENERAL		Order Dtd. 2024-05-17	WRIT BRANCH-4	(Seat No-37)
57	48830/2024	22.05.2024	WP (C) - 10895/2024	M.DAS	GENERAL		Order Dtd. 2024-05-17Petition,Annexure ,Misc.case,	WRIT BRANCH-7	(Seat No-48)
57	48840/2024	22.05.2024	MATA-6/2022	K.N SAHOO	GENERAL		Decree	FIRST APPEAL	(Seat No-5)
57	48856/2024	22.05.2024	ABLAPL-8178/2022	S.BARDHAN	GENERAL		Order Dtd. 2022-07-26	BAIL-1	(Seat No-1)
57	48863/2024	22.05.2024	WPC (OA) - 1169/2006	T.K BARIK	GENERAL		Order Dtd. 2021-12-23Petition,Annexure ,	OA Branch	(Seat No-1)
57	48870/2024	22.05.2024	ABLAPL-1471/2024	S.CHAUDHURY	GENERAL		Order Dtd. 2024-02-23		(Seat No-1)
58	48875/2024	22.05.2024	BLAPL-9228/2023	H.P OJHA	GENERAL		Order Dtd. 2023-09-02	BAIL-1	(Seat No-6)
58	48881/2024	22.05.2024	WP (C) - 36865/2022	RATI KANTA BARIK	GENERAL		Order Dtd. 2024-02-20	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-116)
58	48887/2024	22.05.2024	WP (C) - 36867/2022	RATIKANTA BARIK	GENERAL		Order Dtd. 2024-02-20	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-116)

583	48892/2024	22.05.2024	WP (C) - 36868/2022	R.K BARIK	GENERAL		Order Dtd. 2024-02-20	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-116)
584	48899/2024	22.05.2024	WP (C) - 11246/2014	R.M NAYAK	GENERAL		Order Dtd. 2024-04-19 Judgement Dtd. 2024-04-19,	WRIT BRANCH-3	(Seat No-13)
585	48905/2024	22.05.2024	WPC (OA C) - 1915/2006	S.S RATH	GENERAL		Order Dtd. 2022-03-22 Petition, Annexure , Affidavit,	OA Branch	(Seat No-1)
586	48910/2024	22.05.2024	ABLAPL - 4457/2024	B.BEHERA	GENERAL		Order Dtd. 2024-05-08	BAIL-2	(Seat No-8)
587	48920/2024	22.05.2024	CONTC-2694/2024	I.PANDA	GENERAL		Order Dtd. 2024-04-26		(Seat No-8)
588	48928/2024	22.05.2024	CMP-1493/2023	L.K NAYAK	GENERAL		Order Dtd. 2024-03-22	WRIT BRANCH-3	(Seat No-13)
589	48933/2024	22.05.2024	CMP-719/2023	P.K DAS	GENERAL		Order Dtd. 2023-07-14	WRIT BRANCH-4	(Seat No-27)
590	48937/2024	22.05.2024	WA-549/2024	P.K DAS	GENERAL		Order Dtd. 2024-04-30	WRIT APPEAL	(Seat No-5)
591	48940/2024	22.05.2024	CRLREV - 409/2022	S.K MOHAPATRA	GENERAL		Order Dtd. 2024-07-10	CRIMINAL REVISION	(Seat No-4)
592	48942/2024	22.05.2024	WP (C) - 36873/2022	R.K BARIK	GENERAL		Order Dtd. 2024-02-20	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-116)
593	48946/2024	22.05.2024	WP (C) - 30607/2023	A.MOHAPATRA	GENERAL		Order Dtd. 2024-02-08	WRIT BRANCH-2	(Seat No-7)
594	48949/2024	22.05.2024	WP (C) - 36877/	R.K BARIK	GENERAL		Order Dtd. 2024-02-20	WRIT BRANCH	(Seat

			2022					H (DIVISION BENCH -2)	No- 116)
59	48955/ 2024	22.05.20 24	WP (C) - 36870/ 2022	R.K BARIK	GENE RAL		Order Dtd. 2024-02- 20	WRIT BRANC H (DIVISION BENCH -2)	(Se at No- 116)
59	48958/ 2024	22.05.20 24	WP (C) - 36871/ 2022	R.K BARIK	GENE RAL		Order Dtd. 2024-02- 20	WRIT BRANC H (DIVISION BENCH -2)	(Se at No- 116)
59	48962/ 2024	22.05.20 24	WP (C) - 36872/ 2022	RK BARIK	GENE RAL		Order Dtd. 2024-02- 20	WRIT BRANC H (DIVISION BENCH -2)	(Se at No- 116)
59	48969/ 2024	22.05.20 24	RFA- 130/20 07	P.PANDA	GENE RAL		Judgement Dtd. 2022-10-10	FIRST APPEA L	(Se at No- 4)
59	48973/ 2024	22.05.20 24	RFA- 130/20 07	P.PANDA	GENE RAL		Judgement Dtd. 2022-10-10	FIRST APPEA L	(Se at No- 4)
60	48978/ 2024	22.05.20 24	WP (C) - 17635/ 2016	A.K MOHANTY	GENE RAL		Order Dtd. 2018-06- 29		(Se at No- 4)
60	48982/ 2024	22.05.20 24	TRP (C) - 422/20 23	A.DASH	GENE RAL		PetitionCounter,	M.J.C .	(Se at No- 6)
60	48991/ 2024	22.05.20 24	WA- 1011/2 021	S.C SAMANTR AY	GENE RAL		Order Dtd. 2023-05- 02	WRIT APPEA L	(Se at No- 2)
60	48995/ 2024	22.05.20 24	WP (C) - 4526/2 020	P.K NAYAK	GENE RAL		Order Dtd. 2020-02- 17	WRIT BRANC H (DIVISION BENCH)	(Se at No- 107)

604	48998/2024	22.05.2024	WP (C) - 7877/2010	D.K PATTNAIK	GENERAL		Order Dtd. 2022-07-27	WRIT BRANCH-5	(Serial No-21)
605	49001/2024	22.05.2024	WP (C) - 13222/2003	B.B ROUT	GENERAL		Order Dtd. 2024-03-19	WRIT BRANCH-8	(Serial No-40)
606	49004/2024	22.05.2024	WP (C) - 10284/2024	M.R SAHOO	GENERAL		Order Dtd. 2024-05-01	WRIT BRANCH-7	(Serial No-5)
607	49007/2024	22.05.2024	CRLMC-3204/2023	M.R SAHOO	GENERAL		Order Dtd. 2024-07-19	CRIMINAL MISC	(Serial No-6)
608	49051/2024	22.05.2024	BLAPL-3825/2024	JYOTI PRAKASH KAR	GENERAL		Order Dtd. 2024-05-16		(Serial No-6)
609	49169/2024	22.05.2024	ABLAPL - 5056/2024	J P KAR	GENERAL		Order Dtd. 2024-05-21	BAIL-2	(Serial No-8)
610	49170/2024	22.05.2024	ABLAPL - 4995/2024	J P KAR	GENERAL		Order Dtd. 2024-05-21		(Serial No-8)
611	49171/2024	22.05.2024	ABLAPL - 4999/2024	J P KAR	GENERAL		Order Dtd. 2024-05-21		(Serial No-8)
612	49178/2024	22.05.2024	ABLAPL - 4682/2024	K DANG	GENERAL		Order Dtd. 2024-05-20	BAIL-1	(Serial No-4)

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